



National Company Law Tribunal
New Delhi

The Following Petition/Application/Reply/Appeals Are Suffering From Defects. The Concerned Advocates/ Stakeholders/Authorised Representatives Are Requested To Remove The Defects Immediately. The List Of Defects Is Also Available On The Website Of NCLT.

S.No.	DAIRY NO.	DAIRY DATE	CASE DETAILS	IBC/ COMPANIES	COUNSEL NAME S/Shr/Ms/M/s	DEFECTS
1	1012	23-Feb-18	Sachin Singh V/s M/S Radikal Foods Limited	Section 9	Gurpreet Singh G.S Law Attorney	About Less than 1 Lac
2	7103	27-Feb-18	Mrs. Bhupinder Kaur v/s Piyush Colonisers Limited	IB/302/18	PSP Legal Advocates and Solicitors	Fees
3	1794	27-Feb-18	Sh. Ashok Bansal v/s Registrar of Companies, NCT of Delhi	Section 441	Anurag Sharma	MOA, AOA
4	2169	13-Apr-18	Magnum Ventures Limited v/s Sehgal Packaging Private Limited	Section 9	Shobhit Nanda	Page No. 59, 61, 63, 65, 67, 69, 71, 112 to 118 amount cut
5	2233	19-Apr-18	M/s Xionn Versus M/s Aman Hospitality Private Limited	CP.No. 1050/2016	Suman Doval	Flued in Index and advance service to the opposite party
6	5277	30-May-18	Dinkar Dogra v/s S.P Contracts Pvt. Ltd. & ORS	C.P. No. 29 (ND)/2016	Manjit Singh Ahluwalia	Page No. 5 to 9, 10, 12, 14 Font Small
7	3869	11-Jun-18	Abhinandan Kumar v/s MVL Ltd.	Section 7	Sachin Jain	Page No. 43, 45, 46, 47, 48, 50 - 60 Not clear
8	3966	13-Jun-18	Power2SME Private Limited v/s Allied Strips Limited & Ors.	IB No. 46/(PB)/2018	Digamber Singh	Page No. 7 & 8 - Font Small, Page No. 24, 25, 96, 97 - Blank, 212, 213, 234, 235, 238, 245, 247 to 258, 260 - Not Clear, Page No. 7 to 12, 14, 20 - 26, 28 - 35, 39 - 43, 47 - 50 - Not Clear
9	7014	2-Jul-18	Mrs. Veena Kohli and Ors. Versus Jey Kay Private Limited and Anr.	Appeal No. 31/59/PB of 2018	Nandita Rao	Estamp Date is not matched with affidavit
10	4199	2-Jul-18	M/s Apt Packaging Limited v/s M/s Sheon Skincare Pvt. Ltd	IB No. 306/(ND)/2017	Navjit Singh	Page No. 103 to 105 Not Clear, Page No. 26 Missed
11	7231	6-Jul-18	Acropolymers Pvt. Ltd	C.P. No. 203/241/242 (ND)/2018	R & R Legal	Fluid in Index Page No. 107, 108, 109
12	4747	18-Jul-18	BRIJ MOHAN SAHNI V/S. PAWAN BUILDWELL PVT. LIMITED	IB/197/ND/2018	ARUN CHADHA	11,16-18,45 NOT CLEAR PAGES
13	8024	30-Jul-18	Income Tax Officer, Ward 16 (1), New Delhi v/s Registrar of Companies, Delhi and Ors.	Section 252 (1) and 252 (3)	Zoheb Hossain	STK - 7 missing
14	5312	3-Aug-18	CPM India Sales & marketing Pvt. Ltd v/s Bharti Airtel Ltd.	IB No. 71 (PB)/2018	Aditya Narain	Page No. 13, 25, 28, 29, 30, 33, 108, 110, 114, 116, 121 - 122, 127 - 130, 139 - 140, 162 - 167, 189 - 194, 216 - 224, 226, 257, 298 - 300 - These pages are Repeated
15	8744	23-Aug-18	Praksah Chandra Fullara & Anr Vs Protein Impex Pvt Ltd	CP 86(ND)10		
16	6363	6-Sep-18	Mr. Nitin Khandelwal v/s Maini Construction Equipments Pvt. Ltd	C.A. No. 741/2018	PBA Srinivasan	Page 15 to 46 Not Clear
17	6445	7-Sep-18	Dharam Pal Singh & Ors. v/s M/s Grand Venezia Commercial Towers Ltd.	IB No. 243 (PB)/2018	Priyadarshi Chaitanyashil	Page No. 54 Not clear, Page No. 94 to 100 Not clear
18	7049	26-Sep-18	SUNIL HANDA V/S TODAY HOMES NOIDA PVT LTD	IB/923/PB/18	SUMESH DHAWAN	42,44,49, NOT CLEAR 52, 60 MISSED PAGE NOT PROPER MANAGE
19	7049	26-Sep-18	SUNIL HANDA V/S TODAY HOMES NOIDA PVT LTD	IB/923/PB/18	SUMESH DHAWAN	42,44,49, NOT CLEAR 52, 60 MISSED PAGE NOT PROPER MANAGE
20	7140	27-Sep-18	Shri Krishan Garg Versus AVS Contractors Pvt. Limited	IB-887(PB)/2018	Rajesh Goswami	Sign on Written Submissions 26-89 English Translations
21	10297	8-Oct-18	Kamal Kishore Newar & Ors Vs Newar Steels Ltd	CP 418(ND)18		
22	9968	12-Oct-18	RELIGARE ENTERPRISE LTD VS ANR SECURITIES PVT LTD	IB-1379-PB-2018	KUNAL CHATERJI	HARD COPY NOT COMPLETE



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23	8238	25-Oct-18	Ansal Lotus Melange Projects Pvt. Ltd. V/s. Majestic Properties Pvt. Ltd.	Section-7	Siddharth Sharma	Pages Missing-80-90
24	8259	26-Oct-18	Jaswant International Private Limited Versus Clina Care Overseas Private Limited	IB No. 1060/2018	Sandeep Mahajan	Page 7 Missed
25	8315	29-Oct-18	Religare Finvest Private Limited and Mdland Wears Private Limited	Section 60 (5)	Kunal Chatterji	Page 164-194 Missed, 217-220 NOT CLEAR AND 238 PAGE NOT IN SEQUENCE
26	8384	29-Oct-18	Dena Bank V/s. Kansal Building Solutions Pvt. Ltd.	CP. No. 816of2018	K. Kumar	Pages Not Clear-42-43
27	8454	30-Oct-18	Mr. Rahul Mohta and Anr. Versus Parsvanath Developers Private Limited	IB No. 1254 (ND)/2018	KNM and Partners, Law Offices	Vakalatnama Missed
28	8450	30-Oct-18	Col. Sanjeev Dalal (Retd.) v/s International Recreation & Amusement Limited	Ib No. 1084 (PB)/2018	Mohd. Nazim Khan	Page No. 38 Not clear, Page No. 44 wrong arranged, Page No. 87 - Translate, Page No. 88 - Translate
29	11052	1-Nov-18	DINKAR DOGRA V/S SP CONTRACTS PVT LTD	CP NO.29/ND/16	MANJIT SINGH AHLUWALIA	41,42,60, 61-63,82 ALL PAGES NUMBERING WRONG
30	11057	1-Nov-18	MSCRI BEL PVT. LTD.	CP/201/252/ND/2018	HIMANSHU SHARMA	SUPPORTING AFFIDAVIT
31	11047	1-Nov-18	National Industrial Corporation Limited	CP No. 355/14/ND 2018	Nikhil Jain	Page 19-20 Not Clear
32	8616	2-Nov-18	State Bank of India Versus M/s Surya Pharmaceutical Limited	C.P.No. IB 904 (PB)/2018	Harvinder Kumar Jatana	Page 6-8 not clear
33	12375	12-Nov-18	ROC	CP-29-271-272-ND-2018	KUMAR KANT JHA	PROOF OF SERVICE MISSED
34	8778	12-Nov-18	Northern Freight Carriers (Delhi) v/s Super Floorings Pvt. Ltd	IB No. 1074 (ND)/2018	Shikha Sapra	Index Fluid in Page No. 63 to 69 Amount cut
35	8790	13-Nov-18	Stressed Assets Stabilisation Fund v/s JK Knit India Ltd	IB No. 1075/ND/2018	Vibhav Mahajan	Many pages required translation, true copy and sign required on the petition
36	8861	14-Nov-18	IFCI Limited v/s Hi-Point Investment & Finance Private Ltd.	IB No. 478 (ND)/2017	ASA Legal Services LLP	Page No. 20 to 26, 38 to 51 not clear
37	8967	15-Nov-18	Bank of Baroda v/s M/s Rathi Steel and Power Ltd.	IB No. 1128/2018	Anand Shankar Jha	410 to 470, 499, 527, 528, 529, 530, 640, 659, 713, 731, 732, 733, 735, 748, 749, 750, 751, 752, 829, 830
38	8923	15-Nov-18	Jai Mahakal Logistics v/s Mahendra Kumar Khandelwal	C.P. No. 202 (IB)/2017	Mrinal Bharat Ram	Page No. 80, 83, 155 Not clear, Fluid in Page - 1
39	8999	16-Nov-18	M/s Triumph Concepts (India) Pvt. Limited	IB-1318 (ND)/2018	Varun Kumar Chopra, VKS Law Offices	25-33 not Clear
40	11587	19-Nov-18	Wukai Song v/s M/s DO Mobile India Pvt Ltd and Ors.	CP/377/241/PB/2018	Advocates and Legal Consultants	After 61 no. sign missed on Respondent, page numbering, 41A to 41 C, 44, 46, 47, 48, 50 Not clear
41	11666	20-Nov-18	ANITA DIXIT VS UNITECH LTD	CP-124-ND-2016	SAHIL SHAERDILLYA	ORIGINAL VAKALATNAMA
42	11667	20-Nov-18	Harsh Petroleum Limited	Section 14 (1)	Narendra Kumar Surana	First it should be filed in ROC
43	11708	22-Nov-18	ACROSS MARKETING SERVICES	SECTION 252	LAKSHMI GURUNG	PAGE NO. 3 DIM
44	11683	22-Nov-18	Perfect Builder and Developers Pvt. Limited Versus ROC, Delhi	CP No. 603 (ND) of 2018	Yogesh Chhabra	Page 25-30 not clear
45	11730	22-Nov-18	Registrar of Companies v/s Singhal Securities Private Limited	C.P. No. 283/271-272/ND/18	Kalyani & Associates	Page No. 27, 42 to 48 Not clear



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46	9236	26-Nov-18	IFCI LTD VS ERA HOUSING AND DEVELOPERS INDIA LTD	IB489(ND)2018		
47	9300	26-Nov-18	CP 1139/PB/18 ANRAG GUPTA VS BK EDUCATION CENTER	IBC	NARESH KR. BANSAL	PG. 16,135,136,137,245 NOT CLEAR
48	9317	26-Nov-18	ASIA PRAGATI CAPFIN PVT. LTD. V/S. SN JEE BUILDWELL PVT. LIMITED	IB/983/PB/2018	S&R ASSOCIATES	SOFT COPY WRONG
49	9234	26-Nov-18	IFCI LTD VS ERA HOUSING AND DEVELOPERS INDIA LTD	IB-489-PB-2017	ASA LEGA SERVICES LTD	REJOINER EVERY PAGE SIGNED HAND COPY
50	11787	26-Nov-18	ROC VS EAGLE RENEWABLE POWER SOLUTION PVT LTD	CP-291-271-ND-2018	PRADEEP KUMAR MITTAL	43,57,74,PAGE NOT CLEAR
51	9233	26-Nov-18	IFCI Ltd. V/s. Hi-Point Investment & Finance Pvt. Ltd.	IB/478/ND/2017	ASA Legal Services LLP	Signed Missing
52	9363	27-Nov-18	WHITE METALS LTD.	IB/160/PB/18	UK SINGHAL	OBJECTION DOCS
53	9372	27-Nov-18	SUNIL MALHOTRA VS AMR INFRA SOL. PVT. LTD.	IBC 7	OFFICE	PETITION NOT SIGN
54	9405	27-Nov-18	IND ALUSYS INDUSTREIS LTD	IB/745/ND/2018	SINGH LAW CHAMBERS	PG NO. 06 NOT VISIBLE
55	11843	27-Nov-18	BENNY IMPEX PVT LTD	CP/268/441/ND/2018	KARA NAGIA	INDEX MISSING
56	11841	27-Nov-18	SUPERLATIVE PRODUCTS PVT. LTD.	CA/146/2015	DILIP SINGH	E STAMP PAPER P-61,58,56,54,52,50,48
57	9399	27-Nov-18	PATEL WOOD PRODUCTS LTD	IB/1217PB/2018	PSA LAW C. MLKANTS	PG- 17 MISSING
58	9400	27-Nov-18	APOLO METLUS PVT LTD	SECTION 9	KARAN GANDHI	PETITION NOT SIGN
59	9341	27-Nov-18	BANK OF INDIA	IB/441/PB/2018	HARVINDER SINGH	SOFT COPY WRONG
60	9459	27-Nov-18	RAJIVE ANEJA VS PARSVNATH LANDMARK	SEC-7	BAELAL DAYAL	VAKALATNAMA SOFT COPY
61	11827	27-Nov-18	INCOME TAX OFFICERS VS ROC	SEC-252	LAKSHMI GURNAG	19-24 SOFT COPY NOT CLEAR
62	11854	27-Nov-18	AMKODOR INDIA JV PVT LTD VS ROC	CP-567-252-ND-2018	NIRBHAY KUMAR	22,33, SOFT COPY NOT CLEAR
63	11840	27-Nov-18	Krisant Breweries Ltd. V/s. Amar Pal Singh	CP. No. 13/441/ND/2018	Amit Kumar	Index Numbering Wrong
64	9419	27-Nov-18	KKR India Financial Services Pvt. Ltd. V/s. Kwalitiy Ltd.	IB/1440/ND/2018	Neeraj Malik	No Document
65	9352	27-Nov-18	Uttam Polyruhs India Pvt. Ltd. V/s. Asian Soles Pvt. Limited	IB/1141/ND/2018	Sumedha Dua	Wrong Document
66	9360	27-Nov-18	Parag Sales Corporation V/s. All Tech Building Systems Limited	IB/1142/ND/2018	Amit R. Agrawal	Wrong Document
67	9477	28-Nov-18	GULSHAN SETHI	IB/1298/ND/18	ARJUN KANT	WRONG DOCS.
68	11898	28-Nov-18	UNIGAL CORGO MOVERS PVT. LTD.	CA/207/252/ND/18	SURENDER KUMAR	WRONG DOS.
69	11901	28-Nov-18	SUNITA JAIN VS DEEPAK JAIN	CP/344//241/18	RADHIKA ARORA	PG NO. 222-223
70	9471	28-Nov-18	SUMAN KUMAR SHARMA	IB/609/ND/2018	VARUN SNGH	PG-20 TO 22 , 36 NOT CLEAR
71	11910	28-Nov-18	SHUMANTO GUPTA	CP/408/17	SUNIL BHATNAGAR	PG- 47-40 NOT CLEAR PAGE NO. MISSING
72	11929	28-Nov-18	ROC VS APOORVA LEASING FINANCE INVESTEMT COMPANY LTD	CP/179/271-272/ND/2018	HENNA GEORGE	
73	9439	28-Nov-18	SUPERLATIVE PRODUCTS PVT. LTD. V/S. GEM BATTERIES PVT. LTD.	IB/1406/ND/2018	PARSUN KUMAR	6,8,9,19,20,18- NOT CLEAR PAGES
74	11939	28-Nov-18	SCHEME OF AMALGAMATION AND RISHAB TEA CO PVT LTD	CAA-130-PB-2018	SATYAMOORTHY	8260
75	11937	28-Nov-18	Milestone Safeshelter Pvt. Ltd. V/s. Mileston Devprojects Pvt. Ltd.	CA No.156/ND/2018	B. Mishra	Pages Not Clear-6,7-13



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76	11923	28-Nov-18	ROC V/s. Apoorva Leasing Finance & Investment Company Limited	CP. No. 179/271-272/ND/2018	Henna George	Wrong Arrange-38,47
77	11956	29-Nov-18	FIRST WHILE VSNL'S	CP/342/241/ND/2018	SHIKHA JAIN	WRONG DOC
78	11952	29-Nov-18	PALE HOLDING	CP/234/14/2018	NEERAJ SRIVASTAVA	PAGE NO. 5 MISSING
79	11994	29-Nov-18	M/S. SMART VALUE PRODUCTS & SERVICE LTD.	SEC 41	NIRAJ KUMAR GOEL	NO DOCS.
80	9533	29-Nov-18	POOJA KAPOOR AND ORS.	IB/316/ND/2018	MADHU JUNEJA	SUPPORTING AFFIDAVITS MISSED WIH REPLY AND INDEX
81	9531	29-Nov-18	THE INDURE PVT. LTD.	IB/227/PB/2018	PRASHANT MEHTA	PAGE NO. 12
82	11970	29-Nov-18	DIN KANN DUGRA	CP/29/ND/2016	MANJIT SINGH	PG-5 AND 6 ARE MISSED
83	11969	29-Nov-18	ISS GOLDEN DEVELOPERS PVT LTD	CP/62/252/ND/2018	PRASAHNT KUMAR	FLUID IN INDEX
84	11972	29-Nov-18	S.G AND SONS PVT LTD	CP/307/ND/2017	MSK AND ASSOCIATES	TRUE COPY AND STUMP SIGN
85	9504	29-Nov-18	STATE BANK OF INDIA V/S. KANNU ADITYA INDIA LIMITED	IB/1275/PB/2018	ADITYA GUPTA	206-209,210-216,440-442,444-445,495,543,542,540,539,538,537,VOLUME-VI SEPRATE
86	9320	29-Nov-18	COLUMBIA PETROCHEM PVT. LTD. V/S. PETROTUBE INDIA LIMITED	IB/343/ND/2017	RISHI KAPOOR	1177-1180,1217,1221,1222,1229,1236,1909,1063
87	11956	29-Nov-18	FIRST WHILE VSNL'S	CP/342/241/ND/2018	SHIKHA	WRONG DOCUMENTS SOFT COPY
88	11967	29-Nov-18	TATA TELESERVICES LTD. V/S. BHARTI AIRTEL LIMITED	CP/98/PB/2018	DINESH SINGH	PAGE-3, NOT CLEAR
89	11985	29-Nov-18	GYAN KUNJ COLONIZERS PVT LTD AND SUPRATIK PARKS PVT LTD	CAA-157-ND-2018	D SINGH	DOCS WRONG
90	9501	29-Nov-18	Indocraft Sales and Agencies v/s Gokul Polymers Pvt. Ltd	Section 9	Ayush Sharma	Page No. 68, 71 - Not Clear, 80 - missed, 90 - 99 - Not Clear Soft copy
91	9530	29-Nov-18	The Indure Pvt. Ltd. V/s. B.K Coal Fields Pvt. Limited	IB/227/PB/2017	Prashant Mehta	Pages Missing-213-214
92	11997	30-Nov-18	FREECHARGE PAYMENT TECHNOLOGICS PVT. LTD.	CAA/144/ND/2018	ARJUN KRISHNA	NO DOCUMENTS
93	9542	30-Nov-18	Small Industries Development Bank Of India V/s. Delicious Coco Water Pvt. Ltd.	IB/575/ND/2017	ASA Legal Services LLP	Pages Not Clear-36,43,45,51-52
94	9556	30-Nov-18	Aluminium Udyog V/s. Parnika Commercial And Estate Pvt. Limited	IB/488/ND/2018	Sameer Rastogi	Pages Not Clear-1,6-7,10,
95	11998	30-Nov-18	Shiv Chemfood Pvt. Ltd. V/s. ROC	CA No. 1078/252/ND/2018	Ravi Sharma	Pages Not Clear-1-5,23,26,29,33,55-57,59,66-74,76-92,100-110
96	12008	30-Nov-18	ROC V/s. Sri Amarnath Finance Limited	CP. No. 172/271-272/ND/2018	Kamal Kant Jha	Advance Service / Pages Not Clear-39,41,52,55,58-59
97	12114	3-Dec-18	SAFETY PLUS POWER LTD	CP 263/14(1) ND 2018	PAWAN KUMAR PAWAN	DOCS NOT CLEAR
98	12105	3-Dec-18	RoC Vs Nandal Finances Leasing Pvt Ltd	CP290/271/272/ND/2018		
99	9654	3-Dec-18	MANISH KUMAR PANDEY VS M/S BPTP LTD	IB-1476/ND/2018	SHAURYA SHARMA & ANKIT KHURANA	DOCS NOT CLEAR
100	9620	3-Dec-18	TAKKESHILL ENETRPRISES	IB/446/ND/2018	DHARMENDRA KUMAR	DOC NOT CLEAR
101	9636	3-Dec-18	Sachin Guota Vs Athena Infrastructure Ltd	IB/1460/2018	RISHI KAPOOR	Pg 6 not clear



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102	12031	3-Dec-18	CHALLENGE SOFT TECH PVT. LTD. V/S. ROC	CP/569/252/ND/2018	ABHISHEK MOHAN SINHA	6,7,9,64,143,144,146,173,174,178,213
103	9681	4-Dec-18	BHAWNA GUPTA VS INVESTMENT CARE PVT LTD	IB-1280-ND-2018	NAKUL JAIN	27-29-NOT CLEAR
104	12166	4-Dec-18	SPICE MOBILITY LD.	CP CAA/123/PB/2018	SANJAY GROVER	PG-16,20,24,28,SOFT COPY
105	9692	04-Dec-18	First World Print Pack V/s. Compact Lamps Pvt. Ltd.	IB/1095/ND/2018	Mohan Sain	Wrong Document
106	9748	5-Dec-18	LASTER AND TOOBRA LTD			
107	9742	5-Dec-18	KAMLESH CHAND VS G. V. C. T. PVT. LTD.	IB/327/PB/18	KEISHNA MOHAN	PG NO. 78,79-114 NOT CLEAR
108	9751	5-Dec-18	KRISHNA KRAFTEX PVT. LTD.	IB/75/ND/2018	SWETA KAPOOR	PAGE-19, NOT CLEAR
109	9790	05-Dec-18	Triumph Concepts India Pvt. Ltd. V/s. A.R. Fisheries Pvt. Ltd.	IB/1318/ND/2018	A.S. Anand & Kawaljit Kaur	Page Missing-78-81
110	12240	6-Dec-18	AGARWAL MEADOWS PVT. LTD.	CA/CAA/172/PB/2018	PRABHU SINGH	PG-181 MISSED OBJECTION
111	9818	6-Dec-18	R. MANGALAM	IB/1576/ND/2018	S. JALAN AND CO KOLKATA	PG-65,67,69,72,73,75 NO CLEAR
112	9859	7-Dec-18	A.SHRAVAN KUMAR & ANR VS EMAAR MGF LAND LTD	IB-1570-PB-2018	ARJUN JAIN , SUMESH MALHOTRA	PAGE-125-138-140-142-301- AND NO ADVANCE SERVICE
113	12263	7-Dec-18	WASAN SHOES LTD VS ROC , DELHI	SEC 252	A K KUCHHAL	P 31-40 MISSED 56-74, 78 TRANSLATE 207, 208 263, 264, 340-343 NOT CLEAR ETC
114	12763	7-Dec-18	Asst Income tax Officer Vs Yuwan Solar Pvt Ltd	Sec 252		
115	12265	7-Dec-18	SURINDER KUMAR BABA AND ANR DAFFODILS INDIA PVT LTD	CP-249/241/ND/18	ANKIT JAIN	P-17 MISSING PG-NUMBERING NOT CLEAR
116	9859	7-Dec-18	A SHRAWAN VERMA VS EMMAR MGF LAND LTD	IB-1570/PB/18	SUMESH MALHOTRA	PG-115,125,138,140,142,280,314,316,318,DOUBLE NUMBER PG-303 MISSING 323
117	9877	7-Dec-18	MODI TELECOMMUNICATION LTD.	SECTION-7	RAJI NATHANI	SIGN ON PETITION / E-STAMP PAPER MISSED
118	9919	7-Dec-18	HARLAL GUPTA & SONS PVT. LTD. V/S. SAMPAX INDIA & ORS.	SECTION-9	SHIV CHARAN GARG	JURISDICTION HARYANA
119	9872	7-Dec-18	BS GLOBAL V/S. DEV POLYPLAST PVT. LTD.	SECTION-9	VINEET BHAGAT	22,39,61,78,113,115,120,146,147,146,147,
120	9865	7-Dec-18	PATEL WOOD PRODUCTS LTD. V/S. GRANITE PROPERTIES PVT. LTD.	IB/1217/PB/2018	CS GUPTA	HARD COPY LAST TWO PAGES MISSING
121	12274	7-Dec-18	LOANCORE SERVICING SOLUTION PVT. LTD. V/S. RELIAGRE ENTERPRISES LIMITED & ANR.	SECTION-140	SUJIT KUMAR	474,562,175,574,263,276,277,301,287-288,628,428
122	9915	07-Dec-18	GT Infrastructure Equipments V/s. Punj Lloyd Ltd.	NIL	Rishi Pal	Wrong Document
123	9950	10-Dec-18	RAHEEM INDUSTREIS VS ANVRA SECUIRTIES PVT .LTD	IB/586/ND/2018	SIMRAN JYOT SINGH	PG-3-4 MISSING
124	9969	10-Dec-18	RALIGARE FINVEST LTD AND ANR SECUIRITES PVT .LTD	IB/1379/PB/2018	KUMAL CHATTERJI	WRONG SOFT COPY
125	9970	10-Dec-18	RALIGARE FINVEST LTD AND ANR SECUIRITES PVT .LTD	IB/1379/PB/2018	KUMAL CHATTERJI	27 PAGE BLANK AFFIDAVIT, COPY MISSED
126	9954	10-Dec-18	RALIGARE FINVEST LTD AND ANR SECUIRITES PVT .LTD	IB/668/PB/2018	KUMAL CHATTERJI	WRONG DOCUMENTS
127	9965	10-Dec-18	RALIGARE FINVEST LTD AND ANR SECUIRITES PVT .LTD	IB/1177/PB/2018	KUMAL CHATTERJI	PAGE NO-3 MISSED
128	9953	10-Dec-18	RELIGARE FINVES LT AND TORUS BUILDCOM PVT LTD	IB-668(PB)18	KUNAL CHATTERJI	HARD COPY NOT COMPLATE
129	9956	10-Dec-18	Religare Finvest Ltd Vs Platinum Infrastructure	IB669(PB)2018		



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130	9960	10-Dec-18	RELIGARE FINVEST LTD AND VITOBA REALTORS PVT LTD	IB-1178(PB)18 60 (5)	KUNAL CHATTERJI	193-199 MISSING
131	10020	10-Dec-18	INTERNATIONAL FINANCE CORPORATION VS PUNJ LLOYD LTD	IB-1323/PB/18	MZM LEGAL	41,141,114,111,112,74,76,171,172 TO 176 , 185,190,196,191,198,263A 297
132	9961	10-Dec-18	RELIGARE FINVEST LTD AND VITOBA REALTORS PVT	IB-1178(PB)18 60 (5)	KUNAL CHATTERJI	SOFT COPY WRONG
133	12324	10-Dec-18	CA (CAA) 173 (PB) QRG Corporate v/s QRG Wellness 2018 2018 L.L.P	Company	Manoj Kumar & Shweta	Page No. 6 Missed, 28 & 29 Black in Duplicate
134	10030	10-Dec-18	Oriental Bank of Commerce v/s Allied Strips Ltd.	IB No. 46/PB/2018	Pankaj Bhagat	Page No. 15 missing
135	9982	10-Dec-18	Pro Sportify Pvt. Ltd. V/s. Vivid IT Solutions Pvt. Ltd.	IB/1091/ND/2018	Akash Shinghal	Pages Not Clear-33,49,51,53,56,57,58
136	10061	11-Dec-18	RALIGARE FINVEST LTD AND TRIPALI INVESTMENT 4 TRADING CO. PVT. LTD.	IB/670/PB/2018	KUMAL CHATTERJI	PG-118-121 NOT CLEAR 178-183 WRONG ARRANGE
137	10060	11-Dec-18	RALIGARE FINVEST LTD AND TRIPALI INVESTMENT 4 TRADING CO. PVT. LTD	IB/670/PB/2018	KUMAL CHATTERJI	119-122NO CLEAR TRUE COPY MISSED 169-184 WRONG ARRANGE
138	10071	11-Dec-18	PUM INNVENYSYS PVT.LTD VS C-TEL INFOSYSFEMS PVT. LTD.	SEC-9	ASHWARYA MOHAN	MEMO OF LIMITED BEHALF OF SYNEBRE PG-54 71-76 74-75 MISS
139	12336	11-Dec-18	HERITAGE STEEL INDIA LTD VS ROC	CP/336/ND/2018	MOHIT CHAUDHARY	PG-4 NOT CLEAR SOFT COPY
140	10072	11-Dec-18	STATE BANK OF INDIA VS NAVYAGA CONSULTANCY PVT LTD	IB/461/PB/2017	PRIYA DARSHI BERJEE	PG-55,58,59,61 MISSED WRONG SOFT ARRANGE
141	10089	11-Dec-18	DREAM LAND REALTOR PVT LTD	IB/415/ND/2017	RICHA KAUSHAL	PG-5-7 NOT CLEAR SOFT COPY
142	10043	11-Dec-18	STANDARD CHARTERED BANK VS WOOLWAYS CHARTERED BANK	CA/293/NS/2018	SAJEVE BHUSHAN DEORA	NO DOCS
143	10048	11-Dec-18	CAPTAINANT DEWAN V/S. AIR INDIA LIMITED	IB/1542/ND/2018	ANKIT VIJAY WARGIYA	3,5 NOT CLEAR PAGES
144	10112	11-Dec-18	O.B.C V/S. SHREE SWASTIC SALES CORPORATION PVT. LTD.	IB/1463/ND/2018	SK SHARMA	PAGE-6 MISSING
145	12330	11-Dec-18	Neeraj Gupta v/s AT Equipments Pvt. Ltd	C.P. No. 213/241/242/ND/2018	RKG Law Associates	Page No. 11 to 13, 18 - Not clear
146	10100	11-Dec-18	STORE SUPPLY INDIA AGENCY VS I.E TRADING COMPANY PVT LTD	IB/493/ND/2018	Sanjay Agarwal	Affidavit Notary/Estamp notary
147	10161	12-Dec-18	INDUSND BANK LTD VS GALLIAUM INDUSTRIES LTD	IB-195-ND-2017	RAKESH KUMAR	OBJECTION IN SOFT COPY
148	10164	12-Dec-18	PUNJAB NATIONAL BANK V/S SAMTEL COLORS BANK	IB/132/PB/17	SANJAY GUPTA	INDEX MISSING,WRONG DOCUMENTS
149	12413	12-Dec-18	NIPUN GARG V/S NARESH KUMAR	SECTION 97		NO PAGE NUMBERING AFTER PAGE 46 ADV DETAIL MISSING
150	12408	12-Dec-18	GHAZIABAD CONCAST PVT LTD V/S ROC	SECTION 252	DOLLY SHARMA	49/73/49/91 NOT CLEAR SOFT COPY
151	12422	12-Dec-18	ADHUNIV REALATORS PVT LTD	CAA-35-PB-2018	B MISHRA	INDEX IS BLUR ALMOST PAGES ARE NOT CLEAR
152	12406	12-Dec-18	MJ INTERNATIONAL PVT LTD	CAA-153ND-2018	SANJAY GROVER	12-13 MISSED AND
153	10167	12-Dec-18	Ahluwalia Contracts (India) Ltd. V/s. Green Max Estates Pvt. Ltd.	Section-9	Rishi Kapoor	Pages Missing-24,57,89
154	10143	12-Dec-18	Sadhna Island Ltd. V/s. Adventure Island Ltd.	Section-9	Rashi Bansal	Pages Not Clear-36,37-46,50-53,96,98,107-111,95,116-122,282-326
155	10144	12-Dec-18	Sadhna Buildcon Pvt. Ltd. V/s. Entertainment City Ltd.	Section-9	Rashi Bansal	Pages Not Clear-39,52-56,58,60,61,114-140,224



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156	10199	13-Dec-18	Advanced Automation V/s. JKR Techno Engineers Pvt. Ltd.	IB/1548/ND/2018	Virendra Kumar Gupta	Page-9 Not Clear
157	10223	13-Dec-18	Kapil Arora V/s. Morpheus Developers Pvt. Ltd.	IB/949/PB/2018	Rakesh Kumar	Page-6 Not Clear
158	10187	13-Dec-18	Vineet Prakesh Anr Vs Midas SKB Infrastructure Ltd	IB1468(ND)2018		
159	12435	13-Dec-18	Ankur Buildtech Pvt. Ltd. V/s. Ganesh Contractors & Colonisers Pvt. Ltd.	CA(CAA)175/PB/2018	Saurabh Kalia	16,231-232,174,A4-Paper Original Set
160	12446	13-Dec-18	Ogaan India Pvt. Ltd. V/s. Ogaan Retail Pvt. Ltd.	CA(CAA)161/PB/2018	Vasudha Sen	32-58, Wrong Arrange / True Copy Stamp & Sign Missed
161	10192	13-Dec-18	Abhay Agarwal(HUF) Vs Crown Realtech Pvt Ltd	Section 7	Meenakshi Singh/Sudhanshu Suman	Pg no. 32-36, 37,42
162	10193	13-Dec-18	Akanasha Agarwal Vs Crown Realtech Pvt. Ltd	Section 7	Meenakshi Singh/Sudhanshu Suman	Pg no. 42-43 missing (DD Mistake)
163	10182	13-Dec-18	Gitansh International Pvt. Ltd. V/s. Sri Ganesh Automotive Impex Pvt. Ltd.	Section-9	Goel & Associates	Pages Not Clear- 32,37,40,43,44,46,47,57,65,69,72,73,77,79,80,85,104,107,116,121,124,127,136,138,140,182,203,206,208,209,221,229,231,232,282,284,288,295,296,299,301,303,308,314,315,318,349,352,354,359,363,372-377,396,416-461,465,476,478,479-492
164	12474	14-Dec-18	B. Plus Security Solution Pvt. Ltd. V/s. ROC	Section-252	Anjani Kumar Mishra	Petition Signed With True Copy Stamp
165	10234	14-Dec-18	Realfin Solutions Pvt. Ltd. V/s. Nikhil Footwears Pvt. Limited	IB/1024/ND/2018	Anand Mohan Mishra	40-42, Page Not Clear
166	12469	14-Dec-18	Digital Think (India) Pvt. Ltd. V/s. Convergys India Services Pvt. Ltd.	CA(CAA)05/PB/2017	CA Vineet K Chaudhary	18-21, Pages Not Clear
167	10266	14-Dec-18	AU Small Finance Bank Limited V/s. Prabhu Shanti Estate Pvt. Ltd.	CA No. 1028/PB/2018	Pritpal Singh Nijjar	Page-27 Not Clear
168	10267	14-Dec-18	Portrait Advertising Marketing Pvt. Ltd. V/s. Mother Pride Dairy Pvt. Ltd.	CP. No. 11(B)1180/ND/2018	Sushil K Tekriwal / Dr. Mamta Tekriwal	187-217 Pages Cut / Supporting Affidavit
169	12486	14-Dec-18	Leela Lace Holding Pvt. Ltd. V/s. PSB Finance & Investments Limited	CP. No. 69/59/ND/2018	Shobhit Srivastava	6,10,12,25,24, Missing Page
170	12485	14-Dec-18	Leela Lace Holding Pvt. Ltd. V/s. PSB Finance & Investments Limited	CP. No. 69/59/ND/2018	Shobhit Srivastava	True Copy Signed
171	10285	14-Dec-18	Avinindra Batra V/s. Tulsiani Construction & Developers	IB/1174/PB/2018	Jitender Chaudhary	Signed On Reply / Flued In Index
172	12487	14-Dec-18	Shiraz Siddique V/s. Hospals India Pvt. Limited	CP. No. 431OF2018	Sulaiman Mohd. Khan	59,84,93,108,112,114-Missing Pages
173	10291	14-Dec-18	Samyak Projects Pvt. Ltd. V/s. Ansal Housing & Construction Limited	Section-9	Sandeep Bhuraria / Nikhil Mathur	Memo Of Parties/Brief Synopsis/List Of Date & Events/Sign On Petition/Supporting Affidavit/Advance Service/Master Data/Demand Notice
174	10327	17-Dec-18	Power2SME Pvt. Ltd. V/s. Uttam Strips Limited	IB/137/ND/2018	Sanjay Gupta	23 Missing
175	12515	17-Dec-18	Plaksa Solutions Pvt. Ltd. V/s. ROC	CA No. 1082/252/ND/2018	Sakshi Mehley	Page-6 Missing
176	12539	17-Dec-18	Sri Amarnath Finance Limited V/s. ROC	CP. No. 172/271/272/ND/2018	Kamal Kant Jha	Page-2 Missing / Flued In Page-9
177	12526	17-Dec-18	Dy. Commissioner Of Income Tax V/s. Inlife Commercial Pvt. Limited	Section-252	Zoheb Hossain	Income Tax Service Original Receipt



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178	10363	17-Dec-18	Seth Dua & Associates V/s. Nangloi Water Services Pvt. Ltd.	CP. No. 1638of2018	Manik Vedyia	True Copy Stamp & Signed In Duplicate Set / Pg-39 Wrong Arrange
179	12537	17-Dec-18	RoC Vs Approva Reasing Pvt Ltd	179/271/272/ND /2018		
180	10336	17-Dec-18	Shri. Krishna Enterprises V/s. Rayan Laboratories Pvt. Limited	IB/812/ND/2018	Pradeep Misra	Index Missing
181	10354	17-Dec-18	Ingram Micro India Pvt. Ltd. V/s. Dr. Jain Video On Wheels Ltd.	IB/843 OF2018	Saurabh Jain	Wrong Document
182	10367	18-Dec-18	Sunrise 14 A/S. Denmark V/s. Metalore Overseas Pvt. Limited.	IB/832/PB/2018	Ranjana Roy Gawai	Page-5 Are Not Match In Original Set
183	10373	18-Dec-18	Usaka Electrotech Pvt. Ltd. V/s. Shree Balaji Printopack Pvt. Limited.	IB/391/ND/2018	Devinder Arora	Page-47 Missing In Soft Copy
184	10370	18-Dec-18	Manjula Khullar & Ors. V/s. Krrish Shalimar Projects Pvt. Limited	IB/1148/PB/2018	Praveen Kumar Aggarwal	Page-5-7 Missing
185	10419	18-Dec-18	Indus Container Lines Pvt Ltd V/s. Geo Express Pvt Ltd	IB/625/ND/2017	D.N. Chaturvedi & Knaishk Arora	17,18 Missing, 23-27 not clear
186	10402	18-Dec-18	Punjab National Bank V/s. Tristar Globak Infrastructure Pvt Ltd	Section-7	V.K. Jain	265-Missed 122-124 Not Clear etc.
187	10426	18-Dec-18	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd	IB/470/ND/2017	Kashi Viswanathan Sivaraman	27, page 32 cut page 27 not clear
188	12577	18-Dec-18	Challenge Soft Tech pvt ltd v/s Roc	Cp/569/252/ND /2018	Abhishek Mohan Sinha	Page-51,48-49,52,53 Not clear
189	12590	18-Dec-18	Rameshwar Dayal Tyagi V/s. ROC	Section-252	Nalini Saxena	Section Wrong
190	10413	18-Dec-18	Modern Credit Pvt. Ltd. V/s. DEE ESS Buhin Pvt. Limited	IB/1158/ND/2018	Arvind Sharma	Sign On Reply / True Copy & Sign Missing / Page-23-26 Cut Pages
191	10393	18-Dec-18	APL Apollo Tubes Ltd. V/s. Shakun Socket Industries Pvt. Ltd.	Section-9	Karan Gandhi	Pages Not Clear-26-32
192	10374	18-Dec-18	M+R Logistics India Pvt. Ltd. V/s. Indure Pvt. Ltd.	IB/898/ND/2018	Hrishikesh Baruah	Pages Not Clear-19-22
193	10371	18-Dec-18	Hi-Speed Logistics Pvt. Ltd. V/s. Newgen Specialty Plastics Limited	Section-7	Krishnamohan k. Menon	Demand Service / Pages Not Clear- 35,36,37,38,40,47,49,58,59-62,65,89,90,95,99,101,103,105,107,109,113 / True Copy Stamp & Signed
194	10438	18-Dec-18	Saroj Devi And Anr. V/s. Supertech Limited	IB/1522/ND/2018	Rishi Kapoor	Page Missing-28
195	10377	18-Dec-18	Oriental Bank Of Commerce V/s. Jewel Overseas Pvt. Limited	IB/304/PB/2018	H.P Bhardwaj	E-Stamp Paer Missing / Vakalatnama
196	12605	19-Dec-18	ARN Infrastructure India Limited V/s. ROC	CA No.1021/252/ND /2018	Vivek Singh	Page-157 Not Clear / True Copy / Page-133,137-Translated Copy
197	10485	19-Dec-18	Parisha Shodhan V/s. Educomp Raffels Higher Education Limited	IB/1232/ND/2018	Priyadarshi Gopal	Page-78 Missing
198	10466	19-Dec-18	Naveen Kumar Jain V/s. XALTA Food & Beverages Pvt. Limited	IB/702/ND/2018	Naveen Kumar Jain	Pages-20-23 Not Clear In Soft Copy
199	10459	19-Dec-18	Consultant Combustion Engineers V/s. OSL Healthcare Pvt. Limited	IB/1734/ND/2018	Harshit Sanwal	Pages Not Clear-10-11
200	10455	19-Dec-18	GAY Printers V/s. Pawan Buildwell Pvt. Ltd.	IB/301/2017	AKJ Law Associates	True Copy Missing
201	12617	19-Dec-18	A.N Realty Pvt. Limited. V/s. ROC	CA No. 422/252/ND/2018	CS Ranjan Kumar Jha	Page-2 Not Clear In Soft Copy
202	12611	19-Dec-18	IMA Pvt. Ltd. V/s. Skyroof Builders Limited	CA(CAA)54/ND /2017	Samrat Sengupta	Page-11 Not Clear
203	12604	19-Dec-18	Bhati Garments Pvt. Limited V/s. ROC	CP. No. 665/252/ND/2018	Uma Verma	Page-19 Not Clear
204	10463	19-Dec-18	Hindustan Paper Corporation Limited	IB/418/2018	Kuldeep Verma	Page-197-198 Missing
205	10515	20-Dec-18	Ashok Kumar Singhal V/s. Mega Soft Infrastructure Pvt. Limited	IB/260/ND/2017	Gursat Singh	Page-12 Missing / 28 Not Clear
206	12644	21-Dec-18	Bermuda Insurance Brokers Pvt Ltd	CP(CAA)184/ND /18		



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207	10520	20-Dec-18	Mahavir Hanuman Developers Pvt. Ltd. V/s. Mega Soft Infrastructure Pvt. Limited	IB/260/ND/2017	Gursat Singh	Page-12 Missing In Soft Copy
208	10519	20-Dec-18	Vimal Agency Pvt Ltd Vs Mega Soft Infrastructure Pvt Ltd	IB/260/ND/2017	Gursat Singh	Fluid in index/ cover pg/13,22,24,29/ Pg 12,28,29 missing/ Pg No. 16 address missing
209	10516	20-Dec-18	Rekha Gupta V/s. Mega Soft Infrastructure Pvt. Limited	IB/260/ND/2017	Gursat Singh	Page-2,4,6,13,22,24,28,Cover Page,Index
210	10517	20-Dec-18	Vijay Kumar V/s. Mega Soft Infrastructure Pvt. Limited	IB/260/ND/2017	Gursat Singh	Page-2,4,13,22,29,Index
211	10518	20-Dec-18	Ankit Jain V/s. Mega Soft Infrastructure Pvt. Limited	IB/260/ND/2017	Gursat Singh	Page-6,13,22,24,29 / Index / 12,28 Not Clear / Pg-16 Address Missing
212	10532	20-Dec-18	S.E Investments Pvt. Ltd. V/s. Soni Realtors Pvt. Limited	IB/609/ND/2017	Dhruv Gupta	Page-54-55 Missing
213	10551	20-Dec-18	Kamal Gulati Vs IDV Technology	IB338(PB)18		
214	12642	20-Dec-18	Govind Infrsolution Pvt. Limited	CA No. 145/252/ND/2018	Sh. Dillip Maharathi	Soft Copy Not Clear In Statements
215	10563	20-Dec-18	Ansal Crown Infrabuild Pvt Ltd	Section 7		
216	10523	20-Dec-18	Puja Sharma V/s. Vishal Footwear Limited	Section-9	PC. Jain	Page Not Clear-22,38,40,41,57 / Proper Numbering / File Not Proper Arrange
217	10508	20-Dec-18	KMC Oiltools India Pvt. Ltd. V/s. Jay Polychem India Ltd.	Section-9	Sanjeev Kumar	Pg Missing-122 / Registered Address Missing Pg-3
218	10586	21-Dec-18	Rachna Singh & Anr. V/s. UmANG Realtech Pvt. Ltd.	IB/1564/PB/2018	Vijay Nair	Page Not Clear-21-22,27,38-39,42,44,50-53,56,58
219	10587	21-Dec-18	Ashish Himatsingka & Ors. V/s. Almond Infrabuild Pvt. Limited	IB/1536/PB/2018	Vijay Nair	Pages Not Clear-48,50,52,55-56,57,75
220	10599	21-Dec-18	AU Small Finance Bank Limited V/s. Prabhu Shanti Estate Pvt. Ltd.	CA No. 1028/PB/2018	Pritpal Singh Nijjar	Pages Not Clear-29,31-39 / Vakalatnama
221	10581	21-Dec-18	Anurag Gupta V/s. BK Educational Services Pvt. Limited	IB/422/PB/2018	Anurag Gupta	Sign On Reply / Supporting Affidavit
222	10601	21-Dec-18	Punjab National Bank V/s. Beta Infratech Pvt. Ltd.	Section-7	Sanjay Bajaj	Pages Missing-639-646,896-897
223	10574	21-Dec-18	Bank Of India V/s. Careway Agro Procurement Pvt. Ltd.	Section-7	Vipin Jai	Pages Not Clear-70,145,148,162-164,426,428,430,432,464,466,468,470,472,474,476,480,482,484
224	10579	21-Dec-18	ETA Engineering Pvt. Ltd. V/s. Logix Buildtech Pvt. Ltd.	Section-9	Sarwar Raza	Pages Not Clear-45,48,78
225	10617	21-Dec-18	Oarsman Credit Pvt. Ltd. V/s. Overnite Express Limited	Section-7	S.K. Singh	Page Not Clear-41-42 / Pg-36 Blank / Memo Of Parties / Brief Synopsis / List Of Date & Events
226	10605	21-Dec-18	Neeraj Pandita V/s. S3 Electrical & Electronics Pvt. Ltd.	Section-7	Ankit Vihjay Wargiya	Page Missing-37-38 / True Copy Missed / Page Not Clear-54,85
227	10615	21-Dec-18	Sai Interiors V/s. Raj -Sneh Auto Wheels Pvt. Ltd.	Section-9	Shantanu Awasthi	Page Missing-43 / Flued In Index-27
228	12695	21-Dec-18	Dy. Commissioner Of Income Tax V/s. Infinite Equity Solution Pvt. Ltd.	Section-252	Zoheb Hossain	Flued In Index / Page-6,9 Missing
229	12701	21-Dec-18	Income Tax Officer Ward V/s. Conquer Enterprises Pvt. Limited	Section-252	Zoheb Hossain	Page Cut-26-29
230	10580	21-Dec-18	Shri Amit Kaumr Malik V/s. Kindle Developers Pvt. Ltd.	IB/470/ND/2017	Kashi Viswanathan Sivaraman	Page-16 Not Clear
231	10593	21-Dec-18	Panasonic India Pvt Ltd Vs Onguest Merchansioning India Pvt Ltd	Section 9		



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232	12686	21-Dec-18	Riken Corporation V/s. Amtek Riken Casting Pvt. Limited	Section-9	Sanjeev Kapoor	Pages Translate-91,102,131,133,351,352,354,355,356,357,365,366,367,368,840,843
233	12745	24-Dec-18	Income Tax Officer Ward V/s. Harlin Estates Pvt. Ltd.	Section-252	Lakshmi Gurung	Pages Not Clear-24-28
234	12746	24-Dec-18	Income Tax Officer Ward V/s. Kanu Peripherals Pvt. Ltd.	Section-252	Lakshmi Gurung	Pages Missing-34-39,13,25,26
235	12755	24-Dec-18	Income Tax Officer Ward V/s. JKS Impex Pvt. Ltd.	Section-252	Lakshmi Gurung	Pages Wrong Arrange-29-30
236	10645	24-Dec-18	Aarti Security Services Vs Shahi Infrastructure Pvt Ltd	Section 9	Shiv Kumar	Pg no. 39-41,46-47,50 not clear/Pg no. 51 missing/Estamp paper missing
237	10651	24-Dec-18	Renovite Payment Solutions Pvt. Ltd. V/s. Noida Cyber Park Pvt. Ltd.	Section-7	Pardeep Dahiya	Board Resoulation Missing
238	12771	26-Dec-18	Jasmohan Singh & Ors. V/s. Freezeking Industries Pvt. Ltd.	CP. No. 106/ND/2013	Sourabh Gupta	Page Missing-21
239	10659	26-Dec-18	Ultimate Investments LLP V/s. Entertainment City Limited	Section-7	Ashutosh Gupta	Pages Not Clear-53,55-57,59-61
240	10719	28-Dec-18	Overseas Packaging Industries Pvt. Ltd. V/s. YSG Cabs And Logistics Pvt. Ltd.	IB/565/ND/2018	Ajay Goyal	Index Not Match
241	10700	28-Dec-18	Nikhil Mehta & Sons (HUF) & Ors. V/s. AMR Infrastructure Limited	IB/02/PB/2017	Abhishek Mishra	Page Missing-6 / Page Not Clear-13
242	10728	28-Dec-18	SBS Transpole Pvt. Ltd. V/s. Best Textiles Limited	IB/17/ND/2018	S.K Sharma	Pages Not Clear-16-18,21-25
243	12823	28-Dec-18	Suresh Kumar V/s. Raman Hospitality And Buildwell Pvt. Ltd.	Section-252	CA Praveen Kumar Aggarwal	Index Wrong / Page Missing-117,Master Data
244	12812	28-Dec-18	Mail Today Newspaper Pvt. Ltd. V/s. T.V Today Network Ltd.	CA(CAA)145/PB/2018	V.G. Satyamoorthy	Pages Not Clear-15,16,18,19-23 / True Copy Signed
245	10717	28-Dec-18	Astonfield Solar (Gujarat) Pvt. Ltd. V/s. Gurpreet Singh	IB/940/ND/2018	Gurpreet Singh	Affidavit With E-Stamp Paper
246	10710	28-Dec-18	Urvashi Najia Vs Sana Realtors Pvt Ltd	IB904(PB)2018		
247	10715	28-Dec-18	Pavan Gaur V/s. Schneider Prototyping Indai Pvt. Limited	IB/1007/ND/2018	Tuli & Co.	Pages Not Clear-237,228,295,301-303,251 / True Copy Stamp / Affidavit With Stamp Paper
248	12846	31-Dec-18	Gagan Credits Pvt. Ltd. V/s. ROC	Section-252	Awnish Kumar	Pages Not Clear-174,176,351,207
249	10756	31-Dec-18	Vesuvius India Ltd. V/s. Fenace Auto Limited	IB/364/ND/2017	Aman Kumar	No Document
250	10735	31-Dec-18	Balaji Impex V/s. Advance Surfactants India Limited	Section-9	Chandan Goswami	Pages Not Clear-205,206,208,221,223,225,226,227,228,229
251	10760	31-Dec-18	R. Tarkeshwar Narayan V/s. Horizon Concept Pvt. Limited	Section-7	Abhishek Pratap Singh	Translate Copy-63,68 / Pages Not Clear-118,119,149,150,120,148,155 / Advocate E-Mail ID, Mobile Number
252	10759	31-Dec-18	R. Tarkeshwar Narayan V/s. Horizon Concept Pvt. Limited	Section-7	Abhishek Pratap Singh	No Document
253	12825	31-Dec-18	Archana Waterproofing Pvt. Ltd. V/s. ROC	Section-252	Shyam Sunder	Pages Not Clear-257,260,261,266,267,279,284,286,287,288,289,290,291
254	0710102026512018/01	01-Jan-19	Shreedhar Milk Foods Ltd. V/s. Harish Chander Arora	IB/625/PB/2018	Nishi Chaudhary	Page Translate-53 / Page Missing-54
255	0710102026512018/01	01-Jan-19	Shreedhar Milk Foods Ltd. V/s. Harish Chander Arora	IB/625/PB/2018	Nishi Chaudhary	Page Translate-53 / Page Missing-54



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256	710102000262019	02-Jan-19	Nupur Construction Pvt. Ltd. V/s. ROC	Section-252	Rajesh Kumar Jha	English Translate-85-199,204-210,214-224,228-238,242-252,256-265 / Advance Service / STK-7 / Index Not Proper
257	710102000122019	02-Jan-19	North East Buildtech Pvt. Ltd. V/s. Sepset Properties Pvt. Ltd.	Section-7	Sameer Gupta	Pages Not Clear-25-28
258	710102000202019	02-Jan-19	Spider Estate Pvt. Ltd. Vs Roc	Sec 252	Rajesh Kumar Jha	Eng transation 89-143, 148-159, 163-179, 183-193, 197-2014, 208-214, 217/ Advance service
259	710102024482018/02	02-Jan-19	Indranil Bhattacharya V/s. Sunshine Trade Tower Pvt. Ltd.	IB/1649/PB/2018	Dhruv Mohan	Page Missing-111
260	710102000252019	02-Jan-19	Rista Developers Pvt. Limited V/s. ROC	Section-252	Rajesh Kumar Jha	Pages Not Clear-161-162 / Fuled In Index / True Copy Signed & Stamp
261	710102413322018/03	02-Jan-19	Daimler Financial Services Pvt. Ltd. V/s. Value Infracon India Pvt. Ltd.	CA No. 1159/PB/2018	Raj Dev Singh	Pages Missing-27,272 / E-Stamp Paper
262	710102000022019	02-Jan-19	ICICI Bank Ltd. V/s. Essar Power (Jharkhand) Limited	IB/25/PB/2018	Puneet Singh Bindra	Pages Not Clear-218,256,262-265,277,316-319,321,352,354,355-356,358-368,370,446 / Translate Copy-116,381,394,403 / Volume Should Be Break
263	710102024702018/02	02-Jan-19	AF Consult India Pvt. Ltd. V/s. Sikkim Hydro Power Ventures Ltd.	IB/1635/ND/2018	Parveen Kumar	Pages Not Clear-25,77-79,286-375 / Advance Service / Vakalatnama / MOA / Volume Should Be Break
264	710102013872018/07	02-Jan-19	Raj Vij V/s. Marketing Times Automobiles Pvt. Limited	IB/1293/ND/2018	R. Ravinder Gupta	Pages Not Clear-45-47,62,102-104
265	7101020000422019	02-Jan-19	P.J Apparels Pvt. Ltd. V/s. ROC	Section-252	Lakshmi Gurung	Pages Not Clear-24-25
266	710120008182018/01	02-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Limited	Section-7	Uadyraj Patwardhan	Page Not Clear-4
267	710102000052019	02-Jan-19	Atul Fasteners Pvt. Ltd. V/s. All Tech Building Systems Limited	Section-9	Sanyam Goel	Missing-436,437,438,514 / Pages Not Clear-32,237-239,372,374,384,398,400,403,404,406,408,410,418,420,422,426,428,436-438,440,455,457,458,459,460,471. Etc
268	710200427672018/02	02-Jan-19	Avneet Goyal V/s. Ganaya Commodities Pvt. Ltd.	CP. No. 402A/ND/2018	Mukul Kumar Gupta	Page Numbering Wrong
269	710102412722018/01	02-Jan-19	Bank Of India V/s. Basic India Limited	IB/397/PB/2018	Anup Sood	Page Missing-11
270	710102000262019	02-Jan-19	Nupur Construction Pvt. Ltd. V/s. ROC	Section-252	Rajesh Kumar Jha	English Translate-85-199,204-210,214-224,228-238,242-252,256-265 / Advance Service / STK-7 / Index Not Proper
271	710102000122019	02-Jan-19	North East Buildtech Pvt. Ltd. V/s. Sepset Properties Pvt. Ltd.	Section-7	Sameer Gupta	Pages Not Clear-25-28
272	710102000202019	02-Jan-19	Spider Estate Pvt. Ltd. V/s. ROC	Section-252	Rajesh Kumar Jha	English Translate-89-143,148-159,163-179,183-193,197-204,208-214,217 / Advance Service
273	710102024482018/02	02-Jan-19	Indranil Bhattacharya V/s. Sunshine Trade Tower Pvt. Ltd.	IB/1649/PB/2018	Dhruv Mohan	Page Missing-111
274	71010242082017/02	02-Jan-19	Oriental Bank Of Commerce V/s. Sonear Industries Ltd.	IB/597/PB/2017	Pallav Saxena	True Copy Signed
275	710102000252019	02-Jan-19	Rista Developers Pvt. Limited V/s. ROC	Section-252	Rajesh Kumar Jha	Pages Not Clear-161-162 / Fuled In Index / True Copy Signed & Stamp



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276	710102413322018/03	02-Jan-19	Daimler Financial Services Pvt. Ltd. V/s. Value Infracon India Pvt. Ltd.	CA No. 1159/PB/2018	Raj Dev Singh	Pages Missing-27,272 / E-Stamp Paper
277	710102000022019	02-Jan-19	ICICI Bank Ltd. V/s. Essar Power (Jharkhand) Limited	IB/25/PB/2018	Puneet Singh Bindra	Pages Not Clear-218,256,262-265,277,316-319,321,352,354,355-356,358-368,370,446 / Translate Copy-116,381,394,403 / Volume Should Be Break
278	710102024702018/02	02-Jan-19	AF Consult India Pvt. Ltd. V/s. Sikkim Hydro Power Ventures Ltd.	IB/1635/ND/2018	Parveen Kumar	Pages Not Clear-25,77-79,286-375 / Advance Service / Vakalatnama / MOA / Volume Should Be Break
279	710102013872018/07	02-Jan-19	Raj Vij V/s. Marketing Times Automobiles Pvt. Limited	IB/1293/ND/2018	R. Ravinder Gupta	Pages Not Clear-45-47,62,102-104
280	710120008182018/01	02-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Limited	Section-7	Uadyraj Patwardhan	Page Not Clear-4
281	710102000052019	02-Jan-19	Atul Fasteners Pvt. Ltd. V/s. All Tech Building Systems Limited	Section-9	Sanyam Goel	Missing-436,437,438,514 / Pages Not Clear-32,237-239,372,374,384,398,400,403,404,406,408,410,418,420,422,426,428,436-438,440,455,457,458,459,460,471. Etc
282	710200427672018/02	02-Jan-19	Avneet Goyal V/s. Ganaya Commodities Pvt. Ltd.	CP. No. 402A/ND/2018	Mukul Kumar Gupta	Page Numbering Wrong
283	710102412722018/01	02-Jan-19	Bank Of India V/s. Basic India Limited	IB/397/PB/2018	Anup Sood	Page Missing-11
284	710102017912018	03-Jan-19	Dena Bank V/s. ACCIL Auto Steels Pvt. Limited	IB/1443/PB/2018	Pankaj Bhagat	Wrong Submission
285	710200426682018/03	03-Jan-19	Air Travel Bureau Limited V/s. ROC	CP. No. 345/14(1)/ND/2018	R.S Bhatia	Pages Not Clear-3-7,11,12
286	710102007412018/01	03-Jan-19	Andhra Bank V/s. Kalptharu Steel Rolling Mills Limited	IB/563/PB/2018	Prabhakar Nandiraju	Pages Not Clear-24-A-27A
287	71010203332018/02	03-Jan-19	Hotel And Restaurant Association Of Eastern India And Ors. V/s. The Federation Of Hotels & Restaurants Association Of India & Ors.	CP. No. 437/2018	Parekh	Soft Copy Not Complete
288	0710102000352019	03-Jan-19	Gurpreet Singh V/s. Indrapuram Habitat Centre Pvt. Ltd.	Section-7	Gurpreet Singh	Page Not Clear-84 / Page Missing-92
289	710102410542017/01	03-Jan-19	Duane Park Pvt. Ltd. V/s. Zynke Exports Pvt. Limited	IB/580/PB/2017	Awanish Kumar	Page Not Clear-12,16 / Advance Service
290	710102035712018	03-Jan-19	Richa Satsangi & Anr. V/s. Horizon Concept Pvt. Ltd.	Section-7	Akshay Srivastava	Advance Service Soft Copy / Pages Not Clear-117,118 / True Copy Stamp & Signed
291	710200426182018/02	03-Jan-19	Arete Services Pvt. Ltd. V/s. Soma Networks Software Engineering Pvt. Ltd.	IB/339/PB/2018	Alok Chandra Singh	True Copy Stamp & Signed Missing
292	710102000502019	03-Jan-19	Arjun Mehta Vs Athena Infrastructure Ltd	Section 7	Suri & Company Law Firm	Pages not clear 25,29,31,33-35
293	710102000472019	03-Jan-19	Sanjay Arora & Ors. V/s. Parsvnath Developers Limited	Section-7	Sanjeev Kamra	Page Missing-9,62 / True Copy Signed & Stamp
294	710102031132018/01	03-Jan-19	Sanjay Goel & Ors. V/s. Puri Construction Pvt. Ltd.	IB/1662/PB/2018	A.S. Anand	Pages Not Clear-31,32,34,35,48,49,
295	710102000412019	03-Jan-19	Bagai Steel Syndicate V/s. Venkatesan Sankranarayanan	IB/197/PB/2017	Divyakant Lahoti	Pages Not Clear-46,67,68,71,88,102,109,117,119,120,123,122,130,135,148,151,159-162,167,197,199,211,234,239,294-300,302-306,309,310,311,336-377



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296	710200426682018/03	03-Jan-19	Air Travel Bureau Limited V/s. ROC	CP. No. 345/14(1)/ND/20 18	R.S Bhatia	Pages Not Clear-3-7,11,12
297	710102007412018/01	03-Jan-19	Andhra Bank V/s. Kalptharu Steel Rolling Mills Limited	IB/563/PB/2018	Prabhakar Nandiraju	Pages Not Clear-24-A-27A
298	71010203332018/02	03-Jan-19	Hotel And Restaurant Association Of Eastern India And Ors. V/s. The Federation Of Hotels & Restaurants Association Of India & Ors.	CP. No. 437/2018	Parekh	Soft Copy Not Complete
299	0710102000352019	03-Jan-19	Gurpreet Singh V/s. Indrapuram Habitat Centre Pvt. Ltd.	Section-7	Gurpreet Singh	Page Not Clear-84 / Page Missing-92
300	710102410542017/01	03-Jan-19	Duane Park Pvt. Ltd. V/s. Zynke Exports Pvt. Limited	IB/580/PB/2017	Awanish Kumar	Page Not Clear-12,16 / Advance Service
301	710102035712018	03-Jan-19	Richa Satsangi & Anr. V/s. Horizon Concept Pvt. Ltd.	Section-7	Akshay Srivastava	Advance Service Soft Copy / Pages Not Clear-117,118 / True Copy Stamp & Signed
302	710200426182018/02	03-Jan-19	Arete Services Pvt. Ltd. V/s. Soma Networks Software Engineering Pvt. Ltd.	IB/339/PB/2018	Alok Chandra Singh	True Copy Stamp & Signed Missing
303	710102000502019	03-Jan-19	Arjun Mehta V/s. Athena Infrastructure Limited	Section-7	Suri & Company Law Firm	Pages Not Clear-25,29,31,33,34,35
304	710102000472019	03-Jan-19	Sanjay Arora & Ors. V/s. Parsvnath Developers Limited	Section-7	Sanjeev Kamra	Page Missing-9,62 / True Copy Signed & Stamp
305	710102000462019	03-Jan-19	Damani Shipping Pvt. Ltd. V/s. Panalpina World Transport (India) Pvt. Limited	Section-9	Ankit Anandraj Shah	Affidavit Notary / Pg Not Clear-53-66 / Board Of Resoulution
306	710102031132018/01	03-Jan-19	Sanjay Goel & Ors. V/s. Puri Construction Pvt. Ltd.	IB/1662/PB/2018	A.S. Anand	Pages Not Clear-31,32,34,35,48,49, Pages Not Clear-46,67,68,71,88,102,109,117,119,120,123,122,130,135,148,151,159, 162,167,197,199,211,234,239,294-300,302-306,309,310,311,336-377
307	710102000412019	03-Jan-19	Bagai Steel Syndicate V/s. Venkatesan Sankranarayanan	IB/197/PB/2017	Divyakant Lahoti	Pages Not Clear-205-209,216,217,233,237,76-84,99,101-103,106-108,110,112,114,116,118,120-122,126-128,130,131,138,156-158,162,166-167,169,171,172,176-177
308	710102028372018/03	04-Jan-19	Arun Kumar Kapoor V/s. Emaar MGF Land Limited	IB/1704/PB/2018	Arjun Jain	Pages Not Clear-205-209,216,217,233,237,76-84,99,101-103,106-108,110,112,114,116,118,120-122,126-128,130,131,138,156-158,162,166-167,169,171,172,176-177
309	710102028372018/03	04-Jan-19	Arun Kumar Kapoor V/s. Emaar MGF Land Limited	IB/1704/PB/2018	Arjun Jain	Pages Not Clear-205-209,216,217,233,237,76-84,99,101-103,106-108,110,112,114,116,118,120-122,126-128,130,131,138,156-158,162,166-167,169,171,172,176-177
310	710102000582019	04-Jan-19	Supreme Packaging Industries V/s. Two Brothers Beverage Pvt. Limited	Section-9	Raghav Sharma	Pages Not Clear-35-107,211,90-91,123,211
311	710102000702019	04-Jan-19	Landcraft Developers Pvt. Ltd. V/s. Champion Infraprojects Pvt. Ltd.	Section-230-232	Govind Rishi	Page Missed-626,779 / Pages Not Clear-98,201,202,203,309
312	710102000712019	04-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Bisham Infrastructure Pvt. Limited	Section-7	ASA Legal Services LLP	Volume-1 Missing In Soft Copy
313	710102000592019	04-Jan-19	Satish Mahajan & Anr. V/s. IREO Grace Realtech Pvt. Ltd.	Section-7	Vinam Gupta	Pages Not Clear-41,54,64,127,70,72,74-76,78,80,82,83,84,86,88,90,92,94,96,98,100,108,110,114,116,118,120,85,86,92,94
314	710102023272018/02	04-Jan-19	Rajesh Sharma V/s. Microtek Infrastructure Limited	IB/1549/ND/2019	Rohit Jain	Sign On Reply / Wrong Page-157 / Pg Not Clear-14-15



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315	710102028372018/3	04-Jan-19	Arun Kumar Kapoor V/s. Emaar MGF Land Ltd.	IB/1704/PB/2018	Arjun Jain	Pages Not Clear-76-84,99,101-103,106-108,110,112,114,116,118,120,122,126-128,130-131,138,156-158,162,166-167,169,171-172,176-177,205-209,216-217,233,237
316	710102026462018/03	04-Jan-19	Nand Kishor Gautam,Super Print Services V/s. Xalta Food And Beverages Pvt. Limited	IB/702/ND/2018	Naveen Kumar Jain	True Copy Stamp & Sign-31-34,50-51
317	710102000942019	07-Jan-19	Oriental Bank Of Commerce V/s. Bindal Sponnge Industries Limited	IB/60/PB/2018	Dinesh Sood	No Document
318	710102014182018/04	07-Jan-19	Hotel And Restaurant Association Of Eastern India & Ors. V/s. The Federation Of Hotels & Restaurants Association Of India & Ors.	CP. No. 437of2018	Ranjeeta Rohatgi	Index Missing
319	710102014182018/03	07-Jan-19	Hotel And Restaurant Association Of Eastern India & Ors. V/s. The Federation Of Hotels & Restaurants Association Of India & Ors.	CP. No. 437of2018	Ranjeeta Rohatgi	Index Missing
320	710102014182018/02	07-Jan-19	Hotel And Restaurant Association Of Eastern India & Ors. V/s. The Federation Of Hotels & Restaurants Association Of India & Ors.	CP. No. 437of2018	Ranjeeta Rohatgi	Index Missing
321	710102014182018/01	07-Jan-19	Hotel And Restaurant Association Of Eastern India & Ors. V/s. The Federation Of Hotels & Restaurants Association Of India & Ors.	CP. No. 437of2018	Ranjeeta Rohatgi	Index Missing
322	710200413302018/01	07-Jan-19	Parsvnath Developers Ltd. V/s. Savemax Wholesale Club Pvt. Limited	IB/138/ND/2018	Arvind Garg	Pages Not Clear-134-156
323	710102001112019	07-Jan-19	Sushil Kumar Singh V/s. Mothers Pride Dairy India Pvt. Ltd.	Section-241,242,244	Kapil Sankhla	Pages Not Clear-273-276,419 / Double Numbering-125-129 / Affidavit Missing
324	710102406162018/5	07-Jan-19	ICICI Bank Ltd. V/s. Apex Buildsys Limited	IB/706/PB/2018	Khaitan	Affidavit Wrong
325	710102000912019	07-Jan-19	Oriental Bank Of Commerce V/s. Bindal Sponnge Industries Limited	IB/60/PB/2018	Dinesh Sood	No Document
326	710102000922019	07-Jan-19	Oriental Bank Of Commerce V/s. Bindal Sponnge Industries Limited	IB/60/PB/2018	Dinesh Sood	No Document
327	7101200010862018/01	07-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/65/2017	Ayush Sharma	No Index / No Page Numbering / Vakalatnama
328	710120010822018/14	07-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/65/2017	Ayush Sharma	No Index / No Page Numbering / Vakalatnama
329	71012001062019	07-Jan-19	Baru Mal Vinod Kumar V/s. Amira Pure Foods Pvt. Limited	IB/846/ND/2018	Anurag Bhutt	Pages Not Clear-42-43,98,101-104 / Wrong Arrange / Advance Service / 3Rs. Court Fees
330	0710102029152018/01	07-Jan-19	Sanjeev Chauhan V/s. Earth Buildprop Pvt. Limited	IB/1714/PB/2018	Vijay Singh	Index Missing / Stamp Paper Missing
331	710200412272018/07	07-Jan-19	Sri Amarnath Finance Ltd. V/s. ROC	CP. No. 172/271-272/ND/2018	NIL	True Copy Stamp & Sign / Translate-80 / Double Numbering
332	710102414882018/01	07-Jan-19	Fade To Black Design And Media Pvt. Ltd. V/s. ROC	CA No. 204/252/ND/2018	Mohna M. Lal	Advance Service
333	710102020792018/01	07-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/65/2017	Ankur Mittal	Sign On Reply / Pg Missed-26 / Pg Not Clear-67,68,131,132 / 3Rs. Court Fees
334	710200001852016	07-Jan-19	Bahl Paper Mills Ltd. V/s. Manila Resorts Pvt. Limited	CP. No. 78/2016	S. Janani	True Copy Stamp & Sign / Page Not Clear-10,34,38 / 10Rs. Welfare Missed
335	710102018112018/04	07-Jan-19	AjAY Berry V/s. Orris Infrastructure Pvt. Limited	IB/1451/PB/2018	Gaurav Kejriwal	Application Signed



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336	710102000802019	07-Jan-19	Samitech Electronics Pvt. Limited V/s. Jainex Techno Power Pvt. Ltd.	Section-9	Manish Malhotra	Pages Not Clear-44,45,57 / Pg Missed-16
337	710102001042019	07-Jan-19	Ascent Constructions Pvt. Ltd. V/s. RG Infra Build Pvt. Limited	Section-9	Sushant Kumar	Translate-30-39 / Pages Not Clear-72,79,81-86,181 / Missing Pages-189,199,209 / Wrong Arrange-138-143 / 3Rs. Court Fees
338	710102022692018/01	07-Jan-19	Ram Chander Saini V/s. Vardhman Buildtech Pvt. Ltd.	IB/1563/PB/2018	Vijay Singh	Index Missing / E-Stamp Paper Missing
339	710200432052018/01	07-Jan-19	S. Kumar Construction Co. V/s. Bharti Airtel Limited	IB/440/ND/2018	Alok Tripathi	Pg Missed-13 / Pg Not Clear-14
340	710102429812018	07-Jan-19	Punjab National Bank V/s. Hanung Toys And Textiles Limited	IB/953/PB/2018	RP Vats	True Copy Signed & Stamp
341	710102021162018/4	07-Jan-19	Poonam Seth & Anr. V/s. Orris Infrastructure Pvt. Limited	IB/1504/PB/2018	Gaurav Kejriwal	Soft Copy Wrong
342	710102001132019	07-Jan-19	Arunachalam Karthiyan & Anr. V/s. Today Homes Noida Pvt. Limited	Section-7	Jyothi	Affidavit / Advance Service / Vakalatnama / Pages Back To Back / A4 Paper
343	710102022552018/02	07-Jan-19	Akash Khilwani V/s. Glow Infocom Pvt. Limited	CP. No. 305/241-242/PB/2018	Yogesh K Jagia	Vakalatnama / Pg Not Clear-41 / Repeated Paper-49
344	710120011532018	07-Jan-19	Sanjib Kumar And Ors. V/s. Grand Venezia Commercial Towers Pvt. Limited	IB/326/2017	Priyadarshi Chaitanyashil	Pages Not Clear-4-6,11,12,14,15,19,22
345	710102407232018	07-Jan-19	Kamlesh Chand Chopra And Ors. V/s. Grand Venezia Commercial Towers Pvt. Limited	IB/327/2017	Priyadarshi Chaitanyashil	Pages Not Clear-3,4,9,12,13,14,21,27,
346	710120011832018	07-Jan-19	Percept H Pvt. Ltd. V/s. Rajesh Projects India Pvt. Limited	IB/1235/PB/2018	Sanjeev Kumar	Rejoinder Signed
347	710120011682018/01	07-Jan-19	Alka Agarwal & Ors. V/s. Parsvnath Landmark Developers Pvt. Ltd.	IB/1229/PB/2018	Viajy Nair	Advance Service
348	710102000952019	07-Jan-19	Central Bank Of India V/s. ATM Estates Pvt. Limited	Section-7	Reema Khorana	Pages Not Clear-92,99,102,107,189,190,92,95,98 / Translate Copy-36-40 / True Copy Stamp & Sign-41-55
349	710102015872018/01	07-Jan-19	Vinnolit Gmbh & Co. KG V/s. AM Vinyl Pvt. Limited	IB/1389/ND/2018	Cicero Firm	Flued In Index / E-Satmp Paper Missing / 3Rs. Court Fees
350	710102014862018/04	07-Jan-19	Gyan Chand & Anr. V/s. Orris Infrastructure Pvt. Limited	IB/1352/PB/2018	Gaurav Kejriwal	True Copy Sign & Stamp
351	710102042602018	07-Jan-19	Dena Bank V/s. ACCIL Auto Steels Pvt. Limited	IB/1443/PB/2018	Ajay Kumar	Wrong Payment Online
352	710102015542018/01	07-Jan-19	Harbir Singh HUF V/s. Vardhman Infra Developers Pvt. Limited	IB/1365/ND/2018	Mukesh Kumar	Page Not Clear-16-21
353	710102030932018/01	07-Jan-19	Suntech Infra Solutions Pvt. Ltd. V/s. Shri Balaji Infradevelopers Pvt. Ltd.	IB/1769/ND/2018	Saurabh Seth	Pages Black-6-12
354	710102019732018/6	07-Jan-19	SHP Wire Products Pvt. Ltd. V/s. ROC	CA No. 1020/252/ND/2018	Kapoor Chand Garg	True Copy Stamp / 1Rs. Court Fees / Volume Wise Index / Pages Cut-59-72
355	710102014632018/01	07-Jan-19	Robo Silicon Pvt. Ltd. V/s. Krassa International Pvt. Ltd.	IB/1334/ND/2018	Sanjeev Kumar	Sign ON Written Submission / E-Stamp Paper With Affidavit
356	71010707082018/01	07-Jan-19	R. Mangalam V/s. SPML Infra Limited	IB/1576/ND2018	Arnav Dash	Pg Missing-47A / Soft Copy Missing
357	710102017262018/03	08-Jan-19	Bhawani Industries Pvt. Limited V/s. DSR Steel Pvt. Ltd.	IB/1424/ND/2018	SP. Singh Chawla	3Rs. Court Fees / 10Rs. Welfare
358	710200413292017/02	08-Jan-19	Gobinder Singh Chopra & Ors. V/s. Preminder Singh & Ors.	CP. No. 105/ND/2017	Nikhil Parikshith	Affidavit With E-Stamp Paper Missing
359	710102033572018/02	08-Jan-19	Sudipta Roy & Ors. V/s. Rattan Polychem Pvt. Limited	CP. No. 216/241-242/PB/2018	Rakesh Kumar	Pages Not Clear-110,111-113 / Pages Missing-114-126 / Vakalatnama



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360	710102001312019	08-Jan-19	Trinity Trade Solutions India Pvt. Ltd. V/s. ROC	Section-252	Ravi Sharma	Pages Not Clear- 56,63,64,99,124,132,163,164,165 ,166,167,168-183 / (POA-E- Stamp Paper) / 10Rs. Welfare
361	710102001272019	08-Jan-19	Sunshine Airlines Limited V/s. ROC	Section-252	Ranjeet Kumar Verma	PagesNot Clear-92-93,100,114- 119,160-163 / A4 Size Paper In Original Set / Advance Service / (MOA-E-Stamp Paper)
362	71010200102019	08-Jan-19	Investvedya Infratech Pvt. Limited V/s. ROC	Section-252	Ankit Malik	Double Numbering / Pages Cut-58,115,121,124,127
363	710102001422019	08-Jan-19	S.E Investments Ltd. V/s. BCC Developers & Promoters Pvt. Ltd.	IB/609/ND/2017	Rahul Malhotra	Pages Not Clear-95,125-139 / 5Rs. Welfare
364	710102001232019	08-Jan-19	Apee Aar Enterprises Pvt. Ltd. V/s. Zebu Securities Pvt. Limited	CA(CAA)133/N D/2018	Deepak Bansal	True Copy Sign & Stamp
365	1001160002212019	08-Jan-19	Satish Kumar Chhabra & Ors. V/s. Emaar MGF Land Limited	Section-7	Akshay Srivastava	Missing Page-10,120 / Wrong Arrange-10-11 / Not Clear-75- 78 / Wrong E-Filing
366	710102001392019	08-Jan-19	Punjab National Bank V/s. Haridwar Iron & Ispat Rollings Limited	IB/532/2017	Shivani Kadam	True Copy Sign & Stamp
367	710102001352019	08-Jan-19	Lala Saurabh Verma V/s. Technotech Synergy Pvt. Limited	CP. No. 219/241- 242/ND/2018	Artha	Vakalatnama
368	7101020008362018/02	08-Jan-19	Alok Jha & Anr. V/s. Aeroship Logistics Pvt. Limited	CA No. 224/C- III/ND/2018	CS Karuna Sharma	Signed Missing Both File
369	710102007032017/2	08-Jan-19	Anchal Portfolio Services Pvt. Ltd. V/s. ROC	CA No. 1126/252/ND/20 18	Kawal Nain Dhingra	Affidavit Missing / Vakalatnama / Advance Service (ROC-Income Tax) / All Pages In Legal
370	710120007562018/3	08-Jan-19	Modi Distillery V/s. Gagan Distillers And Beverages Pvt. Ltd.	CP. No. 1061/2018	Sonali Joon	Vakalatnama
371	710102031912018/01	08-Jan-19	Shanghai Yongming Electronic Co. Ltd. V/s. NTL Electronic India Ltd.	IB/1800/ND/201 8	Ashish Porwal	Soft Copy Wrong
372	710102001252019	08-Jan-19	Hinsui Engineering Pvt. Ltd. V/s. Punj Lloyd Limited	Section-9	Dheeraj Goyal	Compliance Affidavit
373	710200413292017/01	08-Jan-19	Gobinder Singh Chopra & Ors. V/s. Preminder Singh & Ors.	CP. No. 105/ND/2017	Nikhil Parikshith	A4 Size Paper-1-25,57-67,76,84 / Back TO Back-183-196,204- 206 / Supporting Affidavit / Vakalatnama / Advance Service
374	710102027242018/02	08-Jan-19	Sh. Pankaj Khetan V/s. Khandelwal Busar Industries Pvt. Limited	IB/275/ND/2018	Sunil Kumar Agarwal	Missing- Index / Affidavit
375	710102016952018/03	08-Jan-19	Rangoli Farms Pvt. Limited V/s. ROC	CP. No. 941/252/ND/201 8	CS Manish Lokwani	Pages Not Clear-7,17 / Supporting Affidavit / Advance Service
376	710102015932018/03	08-Jan-19	Prakash Hospital Pvt. Ltd. V/s. Raheja Developers Limited	IB/1381/PB/2018	Saurabh Kalia	Pages Not Clear-71-72
377	71012026822018/04	08-Jan-19	Sharuk Passi V/s. Zestha Projects Pvt. Limited	IB/1661/PB/2018	Krishna Kumar	True Copy Sign & Stamp / Wrong Arrange-7
378	710200419272018	08-Jan-19	Income Tax Officer Ward V/s. GMM Technosys Pvt. Limited	CA No. 715/252/ND/201 8	Zoheb Hossain	No Document
379	710200412932018/03	08-Jan-19	Toll Global Forwarding (India) Pvt. Ltd. V/s. Marvel Crafts Pvt. Ltd.	IB/845/ND/2018	Shruti Gupta	Wrong Document (Soft Copy)
380	710120011612018	09-Jan-19	Silbu Shailendra V/s. R.G. Residency Pvt. Limited	IB/1228/PB/2018	R.A Law Co.	Page Not Clear-13
381	7101020289332010	09-Jan-19	Unique Multitech Pvt. Ltd. V/s. Ved Cellulose Limited	IB/156/PB/2017	Sameer Rastogi	True Copy Sign & Stamp



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382	710102000602019	09-Jan-19	New Line Homes Pvt. Limited V/s. ROC	Section-252	Deepti Grover	Pages Not Clear-130-132,151,156-158 / Back To Back Hindi-53-56 / A4 Paper-14,15,47,50
383	71010200172019	09-Jan-19	Satyam Enterprises V/s. Glide Chem Pvt. Limited	Section-9	Rakesh Kumar	Wrong Arrange-51-55 / Missing-196 / Pages Not Clear-116,117,123,124,197
384	710102001692019	09-Jan-19	RVR Projects Pvt. Ltd. V/s. Fernas Construction India Pvt. Limited	IB/158/ND/2018	Piyush Joshi	Wrong E-Filing / E-Mail Address
385	710102001672019	09-Jan-19	Venture Capital Leasing Ltd. V/s. Intercity Finvest Pvt. Limited	CA(CAA)127/N D/2018	Ashish Middha	Pages Not Clear-135-139,151-153,157-175
386	710102034752018	09-Jan-19	Aakash Buildrop Pvt. Limited V/s. ROC	Section-252	Nityanand Singh	Flued In Index / Memo Of Parties / Breif Synopsis / List Of Date & Events / E-Stamp / Sign On Petition / True Copy Stamp & Sign / Master Data / 5Rs. Welfare / Pg Missed-96 / Wrong Arrange-50-54 / Not Clear-82,83,87-89
387	710102034732018	09-Jan-19	Rudraksh Buildrop Pvt. Limited V/s. ROC	Section-252	Nityanand Singh	Memo Of Parties / Breif Synopsis / List Of Date & Events / E-Stamp / Sign On Petition / True Copy Stamp & Sign / Master Data / Back To Back Original File / Missing-27,29 / Not Clear Pg-39-41,77-81 / Translate-137-140,143-146
388	710102001642019	09-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/65/2017	Akshat Gupta	Wrong Document (Soft Copy)
389	710102034762018	09-Jan-19	Kamdhenu Buildtech Pvt. Limited V/s. ROC	Section-252	Nityanand Singh	9350558186 / 9999130332
390	710102001602019	09-Jan-19	Sakshi Fincap Pvt. Ltd. V/s. Celebration City Projects Pvt. Ltd.	IB/740/PB/2018	Mohan	True Copy Sign & Stamp / Pg Missed-42 / Welfare / Court Fees
391	710102001562019	09-Jan-19	Mr. Patrick B. D'Souza V/s. Unitech Limited	Section-73	P.S Chandralekha	Affidavit / Sign On Application / Court Fees
392	710102001772019	09-Jan-19	Tacgears Solutions Pvt. Limited V/s. Shailender Kumar	Section-58	Shobhan Mahanti	Affidavit / True Copy Sign & Stamp / Advance Service / Pg Not Clear-29,34 / Court Fees / Welfare
393	710102026442018	09-Jan-19	Lavni Kashyap V/s. Brys International Pvt. Limited	IB/1670/PB/2018	Lakshmi Kruttika	E-Stamp Paer Missing / Advance Service
394	710102443612018	09-Jan-19	Sudhir Sales And Services Ltd. V/s. D-Art Furniture Systems Pvt. Limited	IB/94/PB/2018	Mohd. Nazim Khan	True Copy Stamp & Sign / Affidavit Missing / Index / Pg Missed-3
395	71010200421432018/01	09-Jan-19	ET And P Associate Pvt. Limited V/s. ROC	CP. No. 611/252/2018	CS Sandeep Kumar	No Document
396	0710200440192018/08	09-Jan-19	Drishti Overseas Pvt. Ltd. V/s. AMICI Securities Limited	CA(CAA)149/N D/2018	Rajeev K Goel	No Document
397	710102409572018/01	09-Jan-19	Usha Devi V/s. Praveer Constructions Pvt. Limited	IB/486/PB/2018	R.D Jatain	Pages Not Clear-68,69,73,75,77,79,80,87,88,89,93,94,97,98,99,100,104-118,189,122-134,135-146
398	710102034742018	09-Jan-19	Kaiser Buildcon Pvt. Limited V/s. ROC	Section-252	Nityanand Singh	Memo Of Parties / Breif Synopsis / List Of Date & Events / E-Stamp / Sign On Petition / True Copy Stamp & Sign / Master Data / PG Not Clear-26,29,36,73,74,77,81,93 / Missing-110 / 5Rs. Welfare



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399	710102001052019	09-Jan-19	Dhanpat Properties Pvt. Limited V/s. ROC	Section-252	Nityanand Singh	Memo Of Parties / Breif Synopsis / List Of Date & Events / E-Stamp / Sign On Petition / True Copy Stamp & Sign / Master Data / Advance Service / PG Not Clear-101-105,109-116,120-129,135-139,183
400	710102001562019/02	09-Jan-19	Yatharth Naithani V/s. Unitech Limited	CP. No. 124/ND/2016	Yatharth Naithani	Advance Service / File Proper Punch
401	710102001562019/01	09-Jan-19	Nirmala Trivedi V/s. Unitech Limited	CP. No. 124/ND/2016	Nirmala Trivedi	Advance Service / File Proper Punch / Pages Numbering
402	710102032262018/02	09-Jan-19	Om Telecom Logistics Pvt. Ltd. V/s. Easytech Global Pvt. Limited	IB/1778/ND/2018	Arun Aggarwal	E-Stamp Missing
403	710120010602018	09-Jan-19	Engineered Facility Management Services V/s. Evan Multispeciality Hospital & Research Centre Pvt. Ltd.	IB/985/ND/2018	Pradeep Mishra	E-Stamp Wrong
404	71012411782018/03	09-Jan-19	Espark Height Pvt. Limited V/s. Espark Builders Pvt. Ltd.	CA(CAA)53/PB/2018	Abhishek Nahta	Vakalatnama
405	710102001202019	09-Jan-19	Hardik Hundia V/s. Soni Infratech Pvt. Limited	Section-7	Hardik Hundia	Proper Tag In File
406	710120008182018	09-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Limited	IB/1083/PB/2018	Udayraj Patwardhan	Pages Not Clear-61-62
407	710120003732018/03	09-Jan-19	Moradabad Toll Road Company Limited	Section-271 (Report)	Shefali Gupta	Index / True Copy Stamp & Sign / A4 Pages
408	710102001792019	09-Jan-19	Rahul Singh & Anr. V/s. AVP Buildtech Pvt. Limited	Section-7	Kshitij Kumar	Pages Not Clear-26-36
409	710102001472019	09-Jan-19	Apavarga Trading Company V/s. Hazel Foods Pvt. Limited	Section-9	Summit Kaushal	No Document
410	710102001372019	09-Jan-19	Central Bank Of India v/s. Abhinav Steel And Power Limited	Section-7	Yash Tondon	Wrong Arrange-725-726,287 / Pages Not Clear-11,30-40,42-43,102,105,106,702-704,706,710,715,716,718,719
411	710102001382019	09-Jan-19	Central Bank Of India v/s. RS Ingot And Billet Pvt. Limited	Section-7	Yash Tondon	No Numbering & File Not Proper Scanned Properly / Pages Not Clear-31-250,421-466,472-474,480-486,494,568-584,601
412	710102001362019	09-Jan-19	Ambience Commercial Developers Pvt. Ltd. V/s. Jot Impex Pvt. Limited	Section-9	Vikas Malhotra	Sign On Petition / True Copy Stamp & Sign / Affidavit / Advance Service / Pages Cut-55-59
413	710102001142019	09-Jan-19	Saraswati Transport Company V/s. Compact Lamps Pvt. Limited	Section-9	Ankit Gupta	Board Of Resoulation
414	710102000042015/2	09-Jan-19	Income Tax Officer Ward V/s. EL Mundo India Infotech Pvt. Ltd.	CA No. 1098/252/ND/2018	Lakshmi Gurung	Page Missing-2
415	710102021732018/2	09-Jan-19	OM Logistics Limited V/s. MSR Telecom Pvt. Limited	IB/1511/ND/2018	Arun Aggarwal	E-Stamp Paper Missing
416	710102021512018/2	09-Jan-19	OM Logistics Limited V/s. Zyxel Technology India Pvt. Limited	IB/1517/ND/2018	Arun Aggarwal	E-Stamp Paper Missing
417	710200436122018/02	09-Jan-19	PHC International Pvt. Ltd.	Section-271 (Report)	Shefali Gupta	Index / True Copy Stamp & Sign / A4 Pages
418	710102001932019/01	10-Jan-19	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.	IB/786/PB/2018	Varsha Banerjee	Pages Not Clear-59,64
419	710102001542019	10-Jan-19	Power 2SME Pvt. Ltd. V/s. Uttam Strips Limited	IB/137/ND/2018	Anurag Bhatt	Pages Sign-1-5 / Pg Not Clear-13 / Advance Service
420	710102001942019	10-Jan-19	Rajeev Kapoor & Ors. V/s. Baldev Alloys Pvt. Limited	CP. No. 651/241-242/MB/2017	Nitish Mishra	True copy Stamp & Sign
421	710102023162018/3	10-Jan-19	Yogender Khatana V/s. Ferrous Township Pvt. Limited	IB/1553/ND/2018	Samvid Legal	True Copy Stamp & Sign



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422	710102021472018/4	10-Jan-19	Garg Petroleum Pvt. Limited V/s. IME International Pvt. Ltd.	CA(CAA)180/ND/2018	Vijay Kumar Gupta	Missing -Affidavit / MOA / True Copy Stamp & Sign
423	710102001852019	10-Jan-19	Arun Kumar Khanna V/s. Spaze Towers Pvt. Limited	Section-7	Dilpreet Singh	Pages Not Clear-183-186,196 / 3Rs. Court Fees
424	71020040090214/2	10-Jan-19	R.C Kohli & Ors. V/s. The Sports Goods Exports Promotion Council & Ors.	CP. No. 61/ND/2014	Rakesh Kumar	No Document
425	710102002132019	10-Jan-19	Vikash Kumar V/s. TGB Realty Pvt. Limited	Section-9	Iswar Mohapatra	Advance Service / Pg Not Clear-23A
426	710102001582019	10-Jan-19	Intec Capital Limited V/s. Jagtar Singh & Sons Hydraulics Pvt. Limited	Section-7	Dinesh Negi	Wrong Arrange-50-62,99,103,53
427	71010200212019	10-Jan-19	Babu Lal Mahawar And Ors. V/s. TGB Realty Pvt. Limited	Section-9	Iswar Mohapatra	Advance Service / Pages Not Clear-57-59,62,70,71,73-75
428	710102001812019	10-Jan-19	Stressed Assets Stabilization Fund (SASF) V/s. Jain Studio Limited	Section-7	Anju Bhushan	Pages Not Clear-53,67,79,100,103-105,109,115,120,122,146,156,158,179,184,196-198,276
429	710102002192019	10-Jan-19	Corporate Capital Services (India) Pvt. Ltd. V/s. Ayodhya Finlease Limited	CP. No. 12/2017	Naveen Chawla	E-Stamp Paper Missing / Wrong E-Filling
430	710102003472019	10-Jan-19	Delhi NCR Consulting Pvt. Ltd. V/s. Anup Kumar	IB/525/ND/2017	Lakshay Dhamija	Wrong E-Filling
431	710200413872017/3	11-Jan-19	Macquarie Bank Ltd. V/s. Shilpi Cable Technologies Limited	IB/64/PB/2017	Ridhima Gulati	No Document
432	710120009142018/10	11-Jan-19	Parag Sales Corporation V/s. All Tech Buildings Systems Limited	IB/1142/2018	Amit R. Agrawal	Supporting Affidavit / Advance Service
433	710102000182018	11-Jan-19	Flakt Group India Pvt. Ltd. V/s. Aimer Airconditioning Pvt. Limited	Section-9	Dixit Mehta	Advance Service / 5Rs. Court Fees / Pages Not Clear-92-94,116-117
434	710200413822018/03	10-Jan-19	Naik Environmental Engineers Pvt. Ltd. V/s. IndiabULLS Constructions Limited	IB/889/ND/2018	SUMESH DHAWAN	No Document
435	71010240962017/01	10-Jan-19	Indiabulls Housing Finance Ltd. V/s. Forgings Pvt. Ltd.	IB/455/PB/2017	SAJEVE BHUSHAN DEORA	Wrong E-Filling
436	710102002182019	10-Jan-19	U And I Vaults Limited V/s. ROC	Section-441	Swastika Kumar	Memo Of Parties / Brief Synopsis / List Of Date & Events
437	710200408402018/01	10-Jan-19	Sarthak Bathla V/s. DP Plastics Pvt. Limited	CA No. 640/58-59/ND/2018	Jaswant Singh	E-Stamp Paper / MOA With E-Stamp Paper 20Rs.
438	710102032822018/01	10-Jan-19	Fresenius Kabi Oncology Limited V/s. ROC	ca No. 439/66/ND/2018	Gyanendra Kumar	True Copy Stamp & Sign / Pg Not Clear-49
439	710200408422018/01	10-Jan-19	Sarthak Bathla V/s. GR. Bathla Publications Pvt. Limited	CA No. 628/58-59/ND/2018	Jaswant Singh	E-Stamp Paper / MOA With E-Stamp Paper 20Rs.
440	710102002102019	11-Jan-19	Gobinder Singh Chopra & Ors. V/s. Preminder Singh & Ors.	CP. No. 105/ND/2017	Nikhil Parikshith	Sign On Application / E-Stamp Paper
441	710102002472019	11-Jan-19	Vivek Raheja V/s. Funbars Hospitality Pvt. Limited	IB/1319/ND/2018	Umesh Pande	E-Stamp Paper Missing / Pages Not Clear-16-17
442	710200411852018/01	11-Jan-19	HVR Industries Pvt. Ltd. V/s. Bindal And Bindal Batteries Pvt. Ltd.	IB/199/PB/2018	NAJ & Co.	E-Stamp Paper Missing / 10Rs. Court Fees / Translate Copy-6-9
443	710102409222018/03	11-Jan-19	Religare Finvest Limited V/s. Tripoli Investment & Trading Company Pvt. Ltd.	IB/670/PB/2018	Archana Lakhotia	Sign On Reply / Pg Not Clear-16-20
444	710120011692018/04	11-Jan-19	Euroflex Transmissions (India) Pvt. Ltd. V/s. A.G Belting Pvt. Ltd.	IB/1223/ND/2018	Abhishek Singh	Sign On Reply / E-Stamp Paper Missing / 3Rs. Court Fees / Pg Missing-15
445	710120010282018/03	11-Jan-19	Parkview Exim Pvt. Limited V/s. ROC	CP. No. 843/252/ND/2018	APS Advisors LLP	Supporting Affidavit With E-Stamp Paper / Translate Copy-10 / Back To Back Page-12



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446	710200414582018/01	11-Jan-19	Issoloyd Engineering Technologies Pvt. Ltd. V/s. Earth Water Limited	IB/921/ND/2018	Vikas Lakra	Advance Service / Affidavit With E-Stamp Paper / Vakalatnama / Pages Numbering In Duplicate Set
447	710102426882018/03	11-Jan-19	Neetu Garg V/s. SNG Developers Limited	IB/929/PB/2018	Prateek Gupta	E-Stamp Paper / True Copy Sign & Stamp
448	710102031652018/03	11-Jan-19	Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited	IB/76/PB/2018	Sumit Shukla	Page Missing-5
449	710102001062019	11-Jan-19	Biru Mal Vinod Kumar V/s. Amira Pure Foods Pvt. Limited	IB/846/ND/2018	Anurag Bhatt	Pages Not Clear-37-40,123-126
450	710120012122018/01	11-Jan-19	Medi Carrier Pvt. Limited V/s. Mahender Kumar Khandelwal	IB/202/2017	Arjun Asthana	Sign On Rejoinder / True Copy Sign & Stamp / Wrong Arrange-301-302,498-500
451	710200421072018/07	11-Jan-19	Store Supply (India) Agency V/s. I.E Trading Company Pvt. Limited	IB/493/ND/2018	Sanjay Agrawal	No Document
452	710102034342018/06	14-Jan-19	HBO India Pvt. Limited V/s. Turner International India Pvt. Limited	CA(CAA)01/ND/18	Ravi Sharma	No Document
453	710102027382018/03	14-Jan-19	Moka Business Pvt. Ltd. V/s. Cozy Touch Foams India Pvt. Limited	IB/1659/ND/2018	Mohd. Nazim Khan	Pages Not Clear-13-17,28-33
454	710120012312018/03	14-Jan-19	Rahul Mohta & Anr. V/s. Parsvnath Developers Limited	IB/1254/ND/2018	Vijay Nair	Translate Copy-222,229 / Pages Not Clear-70-71,202-203,211-213,221,364,365-369
455	710200421432018/03	14-Jan-19	ET And P Associate Pvt. Limited V/s. ROC	CP. No. 611/252/2018	CS Sandeep Kumar	No Document
456	710120008172018/05	14-Jan-19	TUF Metallurgical Pvt. Ltd. V/s. Albus India Limited	IB/1089/ND/2018	Sandeep Kr. Bhatt	E-Stamp Paper With Affidavit
457	710200411832018/01	14-Jan-19	Ram Avtar Yadav & Anr. V/s. H.S Realty Limited	CP. No.81/241-242/ND/2018	Pankaj Agarwal	Translate Copy-68-70
458	710200400642014/01	14-Jan-19	Radiant Cement Co. Pvt. Limited V/s. Navneet Garg	CP. No. 86/ND/2014	Siddharth Sharma	No Document
459	710200429222018/04	14-Jan-19	Rahul Malhotra V/s. ROC	CA No.785/252/ND/18	Shobhit Srivastava	Wrong Document
460	710120012292018/06	14-Jan-19	Ankit Shukla V/s. Sanden Vikas (India) Pvt. Limited	IB/1255/ND/2018	Amrit Pal S.	Vakalatnama / Pages Not Clear-59,60,51-52,69
461	710200412092017	14-Jan-19	Regal Metal & Ferro Alloys V/s. SPM Auto Pvt. Limited	IB/433/ND/2017	Vijender Sharma	No Document
462	1010000401592017	14-Jan-19	Induslnd Bank Ltd. V/s. Gallium Industries Ltd.	IB/195/ND/2017	Vijender Sharma	No Document
463	710102033702018/02	14-Jan-19	Sheetal Bhatnagar & Anr. V/s. Pioneer Urban Land Infrastructure Limited	IB/12/PB/2019	PSP Legal Advocates and Solicitors	No Document
464	710102031372018/02	14-Jan-19	Manish Dublsh & Ors. V/s. Three C Shelters Pvt. Limited	IB/1751/ND/2018	PSP Legal Advocates and Solicitors	No Document
465	710200432252018/02	14-Jan-19	Pink Pearl Event Pvt. Limited V/s. ROC	CA No.631/252/ND/18	Puneet Rai	No Document
466	710102002792019	14-Jan-19	The Proffer Holding Pvt. Limited V/s. ROC	Section-252	Harish Kumar Pal	Advance Service (ROC- Income Tax) / E-Stamp Paper / Pages A4-18-36,43-79
467	710102002502019	14-Jan-19	Ajit Shrivastava & Ors. V/s. Gayatri Hospitality And Realcon Limited	Section-7	Abhishek Pratap Singh	10Rs. Welfare / 3Rs. Court Fees / Translate Copy-245,264-271,279 / Pages Not Clear-53-65,70-97,106-133,154-172,175-226,227-231,233-237,280-302
468	710120008482018/11	14-Jan-19	Watchdata Technologies (India) Pvt. Ltd. V/s. Rosmerta Technologies Ltd.	IB/1103/ND/2018	NIL	Missing Pages-Index / Vakalatnama



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469	710102002612019	14-Jan-19	Varsha Tradecom Pvt. Limited V/s. UTM Engineering Pvt. Ltd.	Section-9	Ayush Sharma	3Rs. Court Fees / Pg Not Clear-22-24
470	710102002622019	14-Jan-19	Argentium International Pvt. Ltd. V/s. UTM Engineering Pvt. Limited	Section-9	Ayush Sharma	3Rs. Court Fees / Pg Not Clear-23-29
471	710102002292019	14-Jan-19	Bharti Airtel Ltd. V/s. Vipul Travels Pvt. Limited	Section-9	Zeeshan Hashmi	E-Stamp Paper / 5Rs. Welfare / Compliance Affidavit / Advance Service / Pages Not Clear-50,54-56,70
472	710102002722019	14-Jan-19	Integrated Batteries India Pvt. Ltd. V/s. Mainframe Energy Solutions Pvt. Limited	Section-9	Sumit Kumar	E-Stamp Paper
473	710102002602019	14-Jan-19	Instyle Overseas LLP V/s. Sarthak Fibrotex Pvt. Limited	Section-9	Dushyant Tiwari	Pages Not Clear- 68,69,96,99,146,147 / Index Wrong Mentioned / Reverse Pages-103,106,136
474	710102002782019	14-Jan-19	Anujay Exim Pvt. Limited V/s. ROC	Section-252	Yogita Bhatia	Back To Back Hindi Translate- 108-162 / Pg Not Clear-181-182 / No Scan-64,65,181-196,204-207 / Double Scan-197
475	710102034042018/01	15-Jan-19	New India Sanitary Engineers V/s. OSL Healthcare Pvt. Limited	IB/1732/ND/2018	Ravinder Kumar	E-Stamp Paper Missing / Pg Not Clear-106,107,201
476	710102029112018/01	15-Jan-19	Consultant Combustion Engineers V/s. OSL Healthcare Pvt. Limited	IB/1734/ND/2018	Ravinder Kumar	Advance Service / Trye Copy Sign & Stamp / Pages Not Clear-206-207,80-94
477	710102002742019	15-Jan-19	Corporation Bank V/s. Shorewala Global Industries Pvt. Limited	Section-7	Ekta Choudhary	Wrong Arrange-171 (All Bank Statements) / Pages Not Clear-149-212,213-219,222-223-258 / Volume Divided
478	710102405992018/03	15-Jan-19	Volkswagen Finance Pvt. Ltd. V/s. Sterling Vehicles & General Sales Pvt. Limited	IB/546/PB/2018	Chitvan Singhal	Pages Bnot Clear-7-9,23-24,25-27
479	710200421072018/08	15-Jan-19	Store Supply (India) Agency V/s. I.E Trading Company Pvt. Limited	IB/493/ND/2018	Deepak Joshi	Advance Service / No Document
480	710102002842019	15-Jan-19	Marigold Ventures Pvt. Ltd. V/s. Umang Realtech Pvt. Limited	Section-7	Dheeraj Gupta	Pages Not Clear-48-60,126-129,231,218,226,227,231 / Translate Copy-142-143
481	710102002922019	15-Jan-19	Faraz Khan V/s. IREO Waterfront Pvt. Limited	IB/1691/ND/2018	Richa Narang	A4 Pages-71-119
482	710102002942019	15-Jan-19	Small Industries Development Bank Of India V/s. Delicious Coco Water Pvt. Ltd.	IB/575/ND/2017	Sameer Rastogi	Wrong Arrange-97 / Missing-58
483	710102002462019/02	15-Jan-19	Simba Logistics Pvt. Limited V/s. ROC	CA NO.832/252/ND/18	Naresh Kumar	A4 Size Paper-3-16 / Advance Service
484	710200432832018/01	15-Jan-19	Arkin Exports Pvt. Limited V/s. ROC	CA. No.485/2018	Prashant T. Katara	Supporting Affidavit With E-Stamp Paper / No Document
485	710102028662018/04	15-Jan-19	SP Safe Control Systems Pvt. Ltd. V/s. OSL Healthcare Pvt. Limited	IB/1733/ND/2018	Ravinder Kumar Rawat	E-Stamp Paper Missing / Wrong Arrange-44 / Pages Not Clear-37-43,48,47,49-64,65,75,77,79-99,112,113,294-299
486	710102003042019	15-Jan-19	Solitex Chem V/s. Shorewala Global Industries Pvt. Limited	Section-9	Rudreshwar Singh	Advance Service / Pg Missing-122
487	710120010442018/02	15-Jan-19	Reliance Commercial Finance Limited V/s. Two Brother Beverages Pvt. Limited	IB/1175/PB/2018	Jawaid Hussain Khan	10Rs. Welfare / 1Rs. Court Fees
488	710200423482018	15-Jan-19	Ranjit Das And Ors. V/s. MSX Mall Pvt. Limited	IB/334/ND/2018	Abhishek Anand	Wrong E-Filing
489	710102005292019	15-Jan-19	Shanvi Construction Pvt. Ltd. V/s. Indraprastha Gas Limited	IB/1487/ND/2018	Aakriti Dawar	Wrong E-Filing
490	710102027282018/04	15-Jan-19	Satish Kumar Sachdeva V/s. Vardhman Buildtech Pvt. Limited	IB/123/PB/2018	Manoj Kumar	A4 Size Paper-37-42 / E-Stamp Paper Missing



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491	710200409802019/05	15-Jan-19	Safety Plus Power Ltd. V/s. ROC	CP. No.263/14(1)/ND /2018	Pawan Kumar	Supporting Affidavit / Pg Not Clear-11 / No Document
492	710102002972019	15-Jan-19	Prayag Polytech Pvt. Limited V/s. Beoworld Pvt. Limited	Section-7	Vipul Ganda	Missing Pages-141-155 / Pages Not Clear-152-153
493	710102027282018/04	15-Jan-19	Satish Kumar Sachdeva V/s. Vardhman Buildtech Pvt. Limited	IB/123/PB/2018	Manoj Kumar	E-Stamp Paper Missing / No Document
494	710102002272019	15-Jan-19	Milap News Corporation Pvt. Ltd. V/s. MJP Media Pvt. Limited	CA(CAA)312/PB /18 (2nd Motion)	Tushar Jalan	Pages Not Clear-20-29,30-42,127-128,283-290,268-270,431,488-490
495	710102002732019	15-Jan-19	Corporation Bank V/s. Multiwal Pulp And Board Mills Pvt. Limited	Section-7	Ekta Choudhary	Pages Not Clear-73,138-139,198-211,218,222
496	710102002902019	15-Jan-19	Sanjay Kumar Pandey & Anr. V/s. Ansal Hi-Tech Townships Limited	Section-7	Prashant Kumar	Petition Sign / No Numbering In 2nd Volume
497	10423	18-Dec-18	Parvesh Magoo V/s. DLF Limited	Section-7	PSP Legal Advocates and Solicitors	Registered Office Haryana
498	710102002252019	09-Jan-19	Capt. Samuel Tarig Omer Ahmed V/s. Zexus Air Services Pvt. Limited	Section-9	Sohaib Alam	Registered Office Haryana
499	101000402332017/02	16-Jan-19	Alchemist Asset Reconstruction Company Ltd. V/s. Moser Baer Indai Limited	IB/378/PB/2017	Abhishek Anand	Wrong Arrange-396 / Translate Copy-391-395
500	710102030262018/02	16-Jan-19	Rohit Garg & Ors. V/s. Angel Infraheight Pvt. Limited	IB/1735/ND/2018	Sanjeev Kumar	Pages Not Clear-5-7 / Soft Copy Not Show
501	10405	18-Dec-18	Faraz Khan V/s. IREO Waterfront Pvt. Limited	IB/1691/ND/2018	Ravi Kant Chandhok	Original File Missing
502	710102002982019	16-Jan-19	Elephant Systems Pvt. Limited V/s. ROC	Section-252	Gurminder Dhani	Pages Not Clear-30-38
503	710102003172019	16-Jan-19	Reshma Decree Holder V/s. Unitech Limited	CP. No.90/73(4)/2018	Reshma	E-Stamp Paper Wrong / Vakalatnama / Pg Not Clear-11
504	710102003242019	16-Jan-19	Puran Singh Karki V/s. Unitech Limited	CP. No.91/73(4)/2018	Puran Singh Karki	E-Stamp Paper Wrong / Vakalatnama / Pg Not Clear-12
505	710102003212019	16-Jan-19	Metaphor Exports Pvt. Limited	CP. No.422/2016	Amol Vyas	E-Stamp Paper Missing
506	710102003182019	16-Jan-19	ITD Cementation India Ltd. V/s. Fernas Construction India Pvt. Limited	Section-42	Priyanjali Yadav	E-Stamp Paper Missing / Pages Not Clear-51-52
507	710102019892018/01	16-Jan-19	Hubei Tiandi Industries Co. Limited V/s. L&T-SUCG JV CC27	IB/1505/2018	Bakshi & Associates	E-Stamp Paper Missing / Duplicate Set A4
508	710102016262018/01	16-Jan-19	State Bank Of India V/s. Advance Surfactants India Ltd.	IB/922/PB/2018	Vipin Jain	Advance Service
509	710200417962018/01	16-Jan-19	Hafij Jewellers Pvt. Limited V/s. Amitosh Kumar	CP. No.548/252/ND/ 18	Ramakant Pathak	Advance Service / Supporting Affidavit
510	710102035942018/02	16-Jan-19	ICAP IL India Pvt. Ltd. V/s. Fourth Dimension Solutions Ltd.	IB/29/ND/2019	Rishi Kumar	E-Stamp Paper Missing
511	710102027592018/04	16-Jan-19	RS Realcon Pvt. Limited V/s. ROC	CA No.1229/252/ND/ /18	Pooja M. Saigal	Pages Not Clear-27-28,45
512	710102002992019	16-Jan-19	Anni Shoes Pvt. Limited V/s. ROC	Section-252	Yogita Bhatia	Pages Not Clear-40-41 / AllPages A4 Size
513	710102019532018/02	16-Jan-19	Smt. Nirmal Gupta V/s. Anushria Constructions Pvt. Limited	CP. No.386/241-242/ND/2018	Ankur Khandelwal	Sign On Reply / Advance Service
514	710200410782017/02	16-Jan-19	Daimler Financial Services Pvt. Ltd. V/s. Sharda Gems And Jewels Pvt. Limited	IB/372/ND/2017	Debashis Nanda	Sign On Reply / Supporting Affidavit / True Copy Sign & Stamp
515	710200416872018/02	16-Jan-19	H.Chowdhary Estate Pvt. Limited V/s. ROC	CA No.355/252/ND/ 18	Ashutosh Gupta	E-Stamp Paper Missing / No Document



**National Company Law Tribunal
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516	710200410782017/01	16-Jan-19	Daimler Financial Services Pvt. Limited V/s. Sharda Gems And Jewels Pvt. Ltd.	IB/372/ND/2017	Debashis Nanda	Advance Service / Sign On Report / True Copy Sign & Stamp / Pg Missing-9
517	710200416022018/03	16-Jan-19	H.P Dzine & Prints Pvt. Limited V/s. ROC	CA No.618/252/ND/18	Ankur Garg	Supporting Affidavit / Pages Not Clear-113-115,123-124,138
518	710200722452018/01	16-Jan-19	F&B Aisa Ventures (Singapore) Pvt. Limited V/s. J.S Hospitality Services Pvt. Limited	CP. No.149/241-242/ND/2018	Yogesh Jagia	Wrong Arrange-382 / Pages Not Clear-389,698-700 / Pages Missing-421 / True Copy Sign & Stamp / Advance Service / Vakalatnama
519	710102003252019	16-Jan-19	LV Rustore Applications Pvt. Ltd. V/s. Shiva Auto Care India Pvt. Limited	Section-9	Ayush Sharma	Pages Not Clear-37-41 / Part-III Not Mention
520	7101020032022010	16-Jan-19	Virtuosos Solutions Pvt. Ltd. V/s. Bharat Sanchar Nigam Limited	Section-9	Sumit Shukla	Pages Not Clear-37-38,66,135,136
521	710102001922019	16-Jan-19	ACME Digicom Pvt. Limited V/s. ROC	Section-252	Rajesh Kumar Jha	All Pages Black In Soft Copy
522	710102003222019	16-Jan-19	Elvi Corporation India Pvt. Limited V/s. Shiva Auto Car India Pvt. Limited	Section-7	Ayush Sharma	Missing Page-118 / Pages Not Clear-43,55,68,71,72,88,96,104-105,117,122,124,126,128A,129,130,133-137,187,188 / Volume Break
523	710102004942019	16-Jan-19	RC Nirula V/s. BPTP Limited	Section-7	Aaditya Vijay Kumar	Missing Pg-3 / Pages Not Clear-24,28,30,32,34-50 / Soft Copy
524	710102002832019	16-Jan-19	Arihant Techno Pack Pvt. Ltd. V/s. Pritish Green Agro Pvt. Limited	Section-9	Atul Kumar	Pages Not Clear-11-13
525	710120012592015/02	17-Jan-19	Vanshi Buildtech Pvt. Limited V/s. Ankit Warehouse Pvt. Limited	IB/370/ND/2018	Neha Lekhwara	Supporting Affidavit / Advance Service
526	710102031552018/03	17-Jan-19	Alchemist Asset Reconstruction Company Ltd. V/s. NIIL Infrastructure Pvt. Limited	IB/560/PB/2017	Ruchir Batra	E-Stamp Paper Missing / 1Rs. Court Fees
527	710102024462018/03	17-Jan-19	Sumit Pratap & Anr. V/s. Dream Procon Pvt. Limited	IB/1628/2018	Anup Kumar	True Copy Stamp & Sign / Pg Not Clear-9
528	710200435372018/04	17-Jan-19	Income Tax Office, Ward V/s. Efficient Investment Consultants Pvt. Limited	CA No.893/252/ND/18	Dr. Anurag Kumar	Supporting Affidavit
529	710200430832018	17-Jan-19	SRC Detective Services Pvt. Limited V/s. ROC	CA No.369/252/ND/18	Sandeep Kumar	True Copy Sign & Stamp / A4 Size Paper-3-7,9-16
530	710102023422018	17-Jan-19	Central Linen Park Pvt. Ltd. V/s. Bright Star Hotel Pvt. Limited	IB/1593/2018	Anupam Srivastav	E-Stamp Paper Missing
531	710200400702013	17-Jan-19	Jagdish Lal Gupta V/s. Sabina Woollen Mills Pvt. Limited	CP. No.109/ND/2013	Henna George	Wrong Arrange-35-38
532	710102029282018/04	17-Jan-19	ROC V/s. Apoorva Leasing Finance & Investment Company Limited	CP. No.179/271/ND/18	Henna George	Advance Service
533	710102003292019	17-Jan-19	Bank Of India V/s. Advance Navotpad Surfactants Limited	IB/441/PB/2018	Harvinder Singh	Advance Service
534	710102029372018/4	17-Jan-19	Sonia Rani & Ors. V/s. KST Infrastructure Limited	IB/1757/PB/2018	Sanjay Jain	E-Stamp Paper Missing
535	710102032832018/4	17-Jan-19	TCI Freight V/s. Indosolar Limited	IB/1798/PB/2018	Jurisperitus Law Offices	E-Stamp Paper Missing / Vakalatnama
536	710102021652018/2	17-Jan-19	OM Logistics Limited V/s. ASP Sealing Products Ltd.	IB/1523/ND/2018	Aditya Nayyar	E-Stamp Paper / Advance Service
537	71010200362019	17-Jan-19	Siddharth Singh & Ors. V/s. Shardul Singh & Ors.	Section-245	Gautam Singh	Pages Not Clear-100,102,104,166,167 / Translate Copy-101,103,105,107,135 / Advance Service / 3Rs. Court Fees In Vakalatnama
538	710102003452019	17-Jan-19	Lingaraj Trading Company V/s. Punj Lloyd Limited	Section-7	Nattasha Garg	Pages Missing-246,553,653-655 / Pages Not Clear-407-408



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539	710102003632019	17-Jan-19	Payneer Technologies Pvt. Limited V/s. ROC	Section-252	Naveen Shree Pandey	Pages Not Clear-76-78,47-57,59-68,80-88 / True Copy Sign & Stamp
540	710102001092019	17-Jan-19	Educomp Rafeles Higher Education Limited V/s. ROC	Section-252	FCS Manoj Kumar Purbey	E-Stamp / Pages Not Clear-119-139,143,215,240-251,256,259-261-265,267-268,350,351,368-370,372,374,376,378-390,392-398,406,407,416-417,421,423-424,455-456,458,460,462,464,466,468,470,471,474,480,482-485,516-550,616-619 - Etc. / Pages Missing-1-6,66,273-279,210,226,202,211
541	710120005172018/5	17-Jan-19	Naveen Malhotra V/s. VTL (India) Limited	IB/989/ND/2018	Ashish Singh	Missing Pg-23 / Wrong Arrange-8-9 / Pg Not Clear-21-22
542	710102003372019	17-Jan-19	Sportelle Trenz Pvt. Ltd. V/s. Siddarth Jain	Section-252 / 248	Lalit Chaudhary	Fees Missing / True Copy Sign & Stamp / Pages Not Clear-182-183,188-189-201 / No Document
543	71010202542018	17-Jan-19	Steel Authority Of India Ltd. V/s. ROC	CP. No.14/ND/2017	Jaya Tomar	Advance Service / Vakalatnama
544	710102029232018/03	17-Jan-19	Bank Of Baroda V/s. BRYS Hotels Pvt. Limited	IB/1527/PB/2018	Brijesh Kumar Tamper	Pages Not Clear-51-56
545	710102003692019	17-Jan-19	VJS Pharmaceuticals Pvt. Ltd. V/s. ROC	CA No.818/252/PB/18	B.S Bagga	E-Stamp Paper Wrong / Advance Service / True Copy Sign & Stamp / Wrong Arrange-26-27,29,31-33 / Original File A4 Paper
546	710102003742019	17-Jan-19	Anand Gupta V/s. Vardhman Realtech Pvt. Limited	Section-7	Shaunak Kashyap	Affidavit With E-Stamp Paper / 10Rs. Welfare / 3Rs. Court Fees / Pages Not Clear-4162,66,68,145-152,168
547	710200400702013	17-Jan-19	Jagdish Lal Gupta V/s. Sabina Woollen Mills Pvt. Limited	CP. No.109/ND/2013	Henna George	Pages Not Clear-262-265,2811,309-1210,1044-1092,1094-1129 / Pages Missing-1189 / Translate-656-710,1190-1194,1209
548	710102003642019	17-Jan-19	Notam Projects V/s. Pan Realtors Pvt. Limited	Section-9	Shrey Yadav	Petition Sign / Pages Not Clear-26,38,63
549	710102003482019	17-Jan-19	Patel Wood Products Ltd. V/s. Skyline Engineering Contracts (India) Pvt. Limited	Section-9	C.S Gupta	Pg Missing-59
550	710102003342019	17-Jan-19	Apace Transco Pvt. Ltd. V/s. Flywheel Logistics Solutions Pvt. Limited	Section-9	Ashok Sharma	Pages Missing-3-5,60,880-889
551	710102005502019	17-Jan-19	Anant Associates Pvt. Ltd. V/s. Arhan Infratech Pvt. Limited	Section-9	Deepak Tyagi	Pg Missing-254,285-288 / Pages Not Clear-24,34,46,51,54,56,61,102,114,116,135,154-166-129,221-238
552	710102003562019	17-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Prasandi Infotech Park Pvt. Limited	Section-7	ASA Legal Services LLP	JURISDICTION HARYANA
553	710102003582019	17-Jan-19	Edelweiss Asset Reconstruction Company Ltd. V/s. Prasandi Infotech Park Pvt. Limited	Section-7	ASA Legal Services LLP	JURISDICTION HARYANA
554	710102003382019	17-Jan-19	ASIA PRAGATI CAPFIN PVT. LTD. V/S. SNG Developers Limited	CP. No.683/2016	J.S Rawat	Advance Service / No Document
555	710200427792018/5	17-Jan-19	Power 2SME Pvt. Ltd. V/s. Uttam Strips Limited	IB/137/ND/2018	Sanjay Gupta	Pages Not Clear-111-143,187,190,209-211 / True Copy Sign & Stamp / Volume Divide



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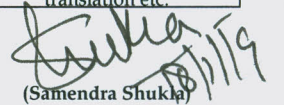
556	710200412932018	18-Jan-19	Toll Global Forwarding (India) Pvt. Ltd. V/s. Marvel Crafts Pvt. Ltd.	IB/845/ND/2018	Shruti Gupta	Supporting Affidavit
557	710102006552019	18-Jan-19	All India Finance And Commerce Pvt. Limited V/s. World Media Pvt. Ltd.	CA(CAA)132/PB/18	Sanjeev Manrai	Supporting Affidavit
558	710102003802019	18-Jan-19	Havells Global Ltd. V/s. Standard Electricals Limited	CA(CAA)160/PB/18	Manoj Kumar	Pages Not Clear-7,9,11,13-14,16-19,27,29,31-39,41-47,48-82,90,92 / Original File Back To Back
559	710102003892019	18-Jan-19	Alchemist Asser Reconstruction Co. Ltd. V/s. Moser Baer India Limited	IB/378/PB/2017	Abhishek Anand	Advance Service / Wrong Document In Soft Copy
560	710102003722019	18-Jan-19	Naveen Malhotra V/s. VTL (India) Limited	IB/989/ND/2018	Ashish Singh	Pages Not Clear-28-35,42-45 / Translate-42
561	710200415732018/03	18-Jan-19	LCG Industries Limited V/s. ROC	CP No.223/14(1)/ND/18	Mayuri Gupta	A4 Size Paper-12-19 / No Document
562	710102003852019	18-Jan-19	Amzen Technologies Pvt. Limited V/s. ROC	CA No.25/252/ND/19	Samaksh Goyal	Income Tax Service
563	710102003792019	18-Jan-19	Punjab National Bank V/s. Rathi Ispat Limited	Section-7	Rajesh Kumar	Synopsis / List Of Date & Events / Pages Not Clear-303-304,308,312,314,320,322,323,325,326,337,349,340,344,345,346,352-354,367-369,374-379,384,385,388-390,855,859,860,894,895,896,1215,1233,1281,1320,1322,1323-1325,1329,1331,1333,1335,1336,949,976,990,1039-1042,1046-1048,1061,1064-1065
564	710102004002019	18-Jan-19	ICRA Management Consulting Services Ltd. V/s. ICRA Online Ltd.	CA(CAA)156/ND/18	CS Vineet	MOA E-Stamp Paper / Pages Missing-86-89
565	710102003922019	18-Jan-19	Maja Hoellrigl V/s. Encraft India Pvt. Limited	Section-9	Sumit Pahwa	Pages Not Clear-33-43 Etc.
566	710102003832019	18-Jan-19	EONN Plast Pvt. Ltd. V/s. HS Power Projects Pvt. Limited	Section-9	Aditya Wadhwa	Pages Not Clear-161-166 / 3Rs. Court Fees Etc.
567	710102003882019	18-Jan-19	Genesis Infratech Pvt. Ltd. V/s. Brijesh Kumar	Section-7	Ahsan Ahmad	Pages Not Clear-121-123,194-194A Etc.
568	710102003912019	18-Jan-19	Nitin Kumar Gupta V/s. Wave Megacity Centre Pvt. Limited	Section-7	Parveen Kumar Agarwal	Pages Not Clear-29,31,33,35, / Proper Tag Etc.
569	710102003992019	18-Jan-19	Rakesh Kumar Gupta V/s. Unnati Fortune Holdings Limited	Section-7	Kshitij Kumar	True Copy Sign & Stamp / Pages Not Clear-42-53,57,58 / Pg Missing-60 Etc.
570	710102003842019	18-Jan-19	Rajeev Kumar V/s. Dash Exports Pvt. Ltd.	Section-9	Sanjay Jain	Pages Not Clear-65,67,71,75,78,80,81,85,99,109 / 9(3)B E-Stamp / 9(3)C E-Stamp / 1Rs. Court Fees Etc.
571	710102004032019	18-Jan-19	Deepika Jain V/s. JC World Hospitality Pvt. Limited	Section-7	PSP Legal Advocates and Solicitors	Pages Missing-52,146,167 / Pages Not Clear-239 Etc.
572	710102003782019	18-Jan-19	Suresh Garg V/s. Piyush Colonisers Limited	Section-7	Dr. Saif Mahmood	E-Stamp Paper / Vakalatnama / Welfare / Court Fees Etc.
573	710102004062019	18-Jan-19	Ankit Narang & Ors. V/s. Mall Buildtech Pvt. Limited	Section-241-242	Rishabh Jain	Wrong E-Filling
574	07110202912018/2	18-Jan-19	GT Infrastructure Equipments V/s. Punj Lloyd Ltd.	Affidavit in Reply	MZM LEGAL	Page No. 14-15 Cut and Page 32 Dim Page
575	0710200423772018/1	18-Jan-19	M/s Pallia Wood Products Pvt. Limited	Additional Documents	Raj Kumar Yadav	Pages in Hindi and No numbering in pages



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576	0710102031312018/3	18-Jan-19	M/s Jain Estates Versus Jasmine Buildmart Pvt. Limited	IB No. 45 (ND)/ OF 2019	Lokesh Bhola	Document objection
577	0711201162019/1	18-Jan-19	RVR Projects Pvt. Ltd. V/s. Fernas Construction India Pvt. Limited	IB-158/ND/2018	JUS CONTRACTUS	Estamp Paper missed
578	0710102407372018/1	18-Jan-19	Oriental Bank of Commerce Vs. Case Cold Roll forming Limited	IB- 473 (PB)/2018	Sanjeev Gupta	soft copy wrong
579	0710102030062018/1	18-Jan-19	Mrs. Seema sachdeva and Ors Versus Neo Hi. Tech Contractors Pvt. Limited	IB-1744/ND/2018	Rakesh Kakkar	soft copy not show and 5 rs court fee and 10 rs welfare missed
580	0710102015992018/1	18-Jan-19	Spark International Chairs Pvt Limited Vs Roc and Ors.	Company Appeal No. 955/252/ND/2018	Rakesh Wadhwa	Soft copy wrong and page 6-19 not clear
581	7102006902019	18-Jan-19	Health Mitra International Pvt Limited	CP No. 958/252/ND/2018	Pooja Gupta	Supporting affidavit missed and roc and income tax advance service missed
582	071012029822018/1	18-Jan-19	Mrs Meera Ahuja and Ors Vs. Jasmine Buildmart Pvt. Limited	IB No. 1722 ND OF 2018	Lokesh Bhola	True copy signed missed
583	0710102020202018/2	18-Jan-19	M/s shanvi constructions pvt limied	IB No. 1487/ND/2018	Aakriti Dawar	Volume Break, sign on reply and double numbering some pages are not clear etc.
584	710102004052019	18-Jan-19	Mr. Magan Kumar Agarwal and Anr Vs Kamrup Housing Projects Pvt. Limited	IB No. 936 of 2018	Venket Rao	No Service
585	710102003942019	18-Jan-19	M/s Shriram Transport Finance Company Limited Vs. M/s Transgulf Frozen Food Containers Private Limieed	Section 7	Divya Lal	Page 319-331,351,-366,384-385,545,576 574-588,591-601 etc.
586	0710102003642018/2	18-Jan-19	M/s Notam Projects Vs. M/s JKG Constructions Pvt. Limited	IB-1653/ND/2018	A.K.S. Associates	Page 48,49-68 not clear 21-9,247-250, 256-257 etc
587	70102003872019	18-Jan-19	Union Bank of India Vs Radius Infratel Pvt. Limited	IB No. 59 (PB)/2018	Ruchira Gupta	Esamp paper missed , true copy missed 17-20, 28-29,31,33,38-40,43,48,52,54-55-72 77-79, 82 not clear page 118 translation etc.



(Samendra Shukla)
Assistant Registrar, NCLT
18.01.2019

सहायक पंजीयक
ASSISTANT REGISTRAR
राष्ट्रीय कम्पनी विधि अधिकरण
NATIONAL COMPANY LAW TRIBUNAL
C.G.O. COMPLEX, NEW DELHI-110003